

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000053/2021	M/S. PGL ESTATECON PVT. LTD. VS M/S. JYOTI ENTERPRISES	PRABODHA CH. NAYAK VS	// ()
2	ARBP/0000054/2021	M/S. FLOZEN ESTATES AND DEVELOPERS PVT.LTD. VS M/S. JYOTI ENTERPRISES	PRABODHA CH. NAYAK VS	// ()
3	BLAPL/0008083/2021	INDRAJIT KUMAR GUPTA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000179/2021
4	BLAPL/0008084/2021	BINAYA CHHATIA VS STATE OF ODISHA	SRINIBAS PARIJA VS	BAMUNIGAM /50 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2021
5	BLAPL/0008085/2021	BANKI SUANSIA VS STATE OF ODISHA	LAMBODAR ACHARI VS	//0 2ND A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000042/2021
6	BLAPL/0008086/2021	M.DHARMA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GOPALPUR /57 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000063/2021
7	BLAPL/0008087/2021	S.K. HANAN @ HANAN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ATTABIRA /171 /2020 C.J.M.,BARGARH(Bargarh *) CT/0000050/2021
8	BLAPL/0008088/2021	DAKTOR PANDI@ DOCTOR PARIDA VS STATE OF ODISHA	KAJOL SAHOO VS	KODALA /269 /2018 ADJ,KODALA(Ganjam) ST/0000121/2020
9	BLAPL/0008089/2021	PRABHAKAR BESRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /415 /2019 SPECIAL JUDGE,BARGARH(Bargarh *) Spl/0000040/2019
10	BLAPL/0008090/2021	BIRENDRA JENA @ CHAGULU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /314 /2021 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000208/2021
11	BLAPL/0008091/2021	TUKUNU @ SIBU JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /206 /2021 S.D.J.M.,BALASORE(Baleshwar) CT/0000583/2021

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12	BLAPL/0008092/2021	MANORANJAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /240 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000618/2021
13	BLAPL/0008093/2021	MEENA BUDEK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH SADAR /139 /2021 S.D.J.M.,BARGARH(Bargarh *) CT/0000554/2021
14	BLAPL/0008094/2021	JAGA@ PURNA CHANDRA DAS VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	MARKAT NAGAR /62 /2018 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000730/2018
15	BLAPL/0008095/2021	SANJIT KUMAR PATEL@ SANJIT PATEL VS STATE OF ODISHA	B.SAHOO VS	KUCHINDA /198 /2020 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000595/2020
16	BLAPL/0008096/2021	K.VEERA ANJENEYULU VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000039/2021
17	BLAPL/0008097/2021	RAMESH CHANDRA DALABEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	BASELI SAHI PS /139 /2021 S.D.J.M.,PURI(Puri) GR/0002489/2021
18	BLAPL/0008098/2021	DHARMANANDA BEHERA@ DHARMA VS STATE OF ODISHA	AMIT KUMAR NATH VS	DHENKANAL SADAR /388 /2021 JUDGE, SPL COURT (POCSO)(Dhenkanal) Spl/0000047/2021
19	BLAPL/0008099/2021	RAM NIWAS BARMA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	BRAJARAJNAGAR /114 /2014 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda *) TR/0000019/2014
20	BLAPL/0008100/2021	ASHOK NAHAK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	BANAPUR P.S. /263 /2021 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *) GR/0000236/2021
21	BLAPL/0008101/2021	ASHOK NAHAK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	BANAPUR P.S. /233 /2021 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *) GR/0000208/2021
22	BLAPL/0008102/2021	ANUP SINGH SAMANTA@ BAPI@ SHIVAM VS STATE OF ODISHA	AUROVINDA MOHANTY VS	BANAPUR P.S. /263 /2021 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *) GR/0000236/2021
23	BLAPL/0008103/2021	GOKUL MAHARA	SURYAKANTA DWIBEDI	KHAPRAKHOL /115 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir)
24	BLAPL/0008104/2021	GANEDH MAJHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GR/0000613/2021 PHIRINGIA /32 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal)
25	BLAPL/0008105/2021	S.GOBINDA VS STATE OF ODISHA	ANIRUDHA DAS VS	Spl/0000022/2021 SAHID NAGAR P.S. /208 /2019 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha *)
26	BLAPL/0008106/2021	HRUSIKESH SETHY VS STATE OF ODISHA	PARTH SARATHI NAYAK VS	TR/0000002/2019 BINJHARPUR /413 /2020 SPL.JUDGE,JAJPUR(Jajapur *)
27	BLAPL/0008107/2021	NAGMA BIBI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	Spl/0000147/2020 / /0 SPL.JUDGE,BALASORE(Baleshwar)
28	BLAPL/0008108/2021	JALA @ JALANDRA SWAIN VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	Spl/0000220/2021 BERHAMPUR SADAR /163 /2021 S.D.J.M.,BERHAMPUR(Ganjam)
29	BLAPL/0008109/2021	RAMAKANTA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	GR/0000863/2021 / /0 ASST.SESSION JUDGE,SORO(Baleshwar)
30	BLAPL/0008110/2021	MAHESWAR SAHU @ MAHIA @ MAHESWAR SAHU VS STATE OF ODISHA	SANJITA NARAYAN PATTANAYAK VS	2(A)CC/0000176/2021 BAGHAMARI /70 /2021 S.D.J.M.,KHURDA(Khordha *)
31	BLAPL/0008111/2021	JITENDRA BEJ@ JITU VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	GR/0001048/2021 KHANDAGIRI P.S. /607 /2020 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha *)
32	BLAPL/0008112/2021	CHANDAN AKASH MOHANTY VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	TR/0000022/2020 EOW,BHUBANESWAR /10 /2021 S.D.J.M.,BHUBANESWAR(Khordha *)
33	BLAPL/0008113/2021	ANIL KUMAR MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CT/0004525/2021 KHURDA MODEL /292 /2021 S.D.J.M.,KHURDA(Khordha *)
34	BLAPL/0008114/2021	JAYA @ JAYAKRISHNA DAS VS STATE OF ODISHA	PRANAYA SAHOO VS	GR/0000848/2021 BADAGODA P.S. /287 /2021 S.D.J.M.,BHUBANESWAR(Khordha *)

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35	BLAPL/0008115/2021	STATE OF ODISHA ASHISH PANIGRAHI VS	MANAS CHAND VS	CT/0004567/2021 DHANUPALI /133 /2021 SPL.JUDGE SAMBALPUR(Sambalpur)
36	BLAPL/0008116/2021	STATE OF ODISHA PRADIPTA KUMAR NAYAK VS	B.B.MOHANTY VS	TR/0000011/2021 MARKAT NAGAR /161 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack)
37	BLAPL/0008117/2021	STATE OF ODISHA BABUA @ PRAKASH BEHERA VS	SANGRAM KUMAR DAS VS	GR/0001032/2021 CHOUDWAR /594 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
38	BLAPL/0008118/2021	STATE OF ODISHA RAHUL KUMAR PANDEY VS	BISWAJIT RANJAN TRIPATHY VS	GR/0002825/2020 KASHIPUR /93 /2021 SPECIAL JUDGE,RAYAGADA(Rayagada *)
39	BLAPL/0008119/2021	STATE OF ODISHA SILI MAJHI VS	BIPLAB KUMAR DASH VS	TR/0000023/2021 KUJANGA /200 /2020 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur *)
40	BLAPL/0008120/2021	STATE OF ODISHA SUTA@ SUKUTA SIKAKA VS	BUDHIRAM DAS VS	CT/0000024/2020 MUNIGUDA /4 /2021 J.M.F.C.,BISSAM CUTTACK(Rayagada *)
41	BLAPL/0008121/2021	STATE OF ODISHA DAKTARA GOCHHAYAT VS	H.N.TRIPATHY VS	GR/0000016/2021 ANGUL SADAR PS /403 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *)
42	BLAPL/0008122/2021	STATE OF ODISHA PATALAL ARUK @ ARUKA @ ARUP VS	RADHARAMAN DAS NAYAK VS	GR/0000972/2021 BARKOTE /216 /2021 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh *)
43	BLAPL/0008123/2021	STATE OF ODISHA RUNA DEBI VS	SMRUTI RANJAN MOHAPATRA VS	CT/0000425/2021 BHARATPUR PS /123 /2021 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *)
44	BLAPL/0008124/2021	STATE OF ODISHA VIKASH KUMAR VS	MANORANJAN PADHY VS	TR/0000189/2021 / /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *)
45	BLAPL/0008125/2021	STATE OF ODISHA KAMU PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	2(A)CC/0000008/2021 NANDAPUR /47 /2019 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000018/2019

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46	BLAPL/0008126/2021	PRAMOD KUMAR PASWAN VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) 2(A)CC/0000008/2021
47	BLAPL/0008127/2021	GUPTESWAR PUJARI VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /12 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000016/2021
48	BLAPL/0008128/2021	DIPI@ DIPENDRA BARIK VS STATE OF ODISHA	MANORANJAN MISHRA VS	ANGUL TOWN /434 /2021 Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *) GR/0000864/2021
49	BLAPL/0008129/2021	JINESH LIMA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHANDRASEKHARPUR /254 /2021 A.D.J.,BHUBANESWAR(Khordha *) TR/0000249/2021
50	BLAPL/0008130/2021	DILLIP KUMAR BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHARATPUR PS /286 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004630/2021
51	BLAPL/0008131/2021	BALAKRISHNA BAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LARAMBA /107 /2017 SPL.JUDGE PATNAGARH(Balangir) Spl/0000057/2017
52	BLAPL/0008132/2021	SUSANTA PARIDA VS STATE OF ODISHA	MANORANJAN KAR VS	JODAPADAR /137 /2021 ( //
53	BLAPL/0008133/2021	RAJIB KUMAR PATI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara *) TR/0000111/2021
54	BLAPL/0008134/2021	MINATI NAYAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara *) TR/0000112/2021
55	BLAPL/0008135/2021	UDAYA SETHI VS STATE OF ODISHA	AKSHAY KUMAR SAHOO VS	DEOGARH /254 /2021 SPECIAL JUDGE,DEOGARH(Debagarh *) Spl/0000022/2021
56	BLAPL/0008136/2021	CHANDAN KISAN VS STATE OF ODISHA	AKSHAYA KU SAHOO VS	DEOGARH /267 /2021 SPECIAL JUDGE,DEOGARH(Debagarh *) Spl/0000024/2021
57	BLAPL/0008137/2021	KALI CHARAN ACHARYA @ KALIA	AKSHAYA KUMAR SAHOO	DEOGARH /254 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,DEOGARH(Debagarh *)
58	BLAPL/0008138/2021	ASIT KUMAR JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Spl/0000022/2021 BARI /146 /2021 S.D.J.M.,JAJPUR(Jajapur *)
59	BLAPL/0008139/2021	NITU @ SANATAN KISHAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	CT/0001366/2021 BONAI /124 /2020 ADDL.SESIONS JUDGE,BONAI(Sundargarh)
60	BLAPL/0008140/2021	SONU @ ABINASH PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	ST/0000001/2021 NANDANKANAN /93 /2021 J.M.F.C.,BHUBANESWAR(Khordha *)
61	BLAPL/0008141/2021	B.ASHOK PATRA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	GR/0000745/2021 CHAMAKHANDI /92 /2018 A.D.J.,CHATRAPUR(Ganjam)
62	BLAPL/0008142/2021	SONU RAY VS STATE OF ODISHA	SANGRAMJIT PANDA VS	ST/0000083/2019 PADMAPUR /57 /2021 A.D.J., GUNUPUR(Rayagada *)
63	BLAPL/0008143/2021	SIKENDHAR NAIK VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	TR/0000080/2021 BHANJANAGAR /247 /2021 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Ganjam)
64	BLAPL/0008144/2021	DHANMAT KANDH VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	GR/0000719/2021 KESINGA /124 /2017 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Kalahandi)
65	BLAPL/0008145/2021	MD.ISHTIAQUE ALAM VS STATE OF ODISHA	DEVASHIS PANDA VS	CT/0000052/2020 / /0 SPECIAL COURT,CUTTACK(Cuttack)
66	BLAPL/0008146/2021	KHIROD KUMAR MALIK VS STATE OF ODISHA	DEBASNAN DAS VS	2(A)CC/0000035/2019 RAJKANIKI /283 /2021 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara *)
67	BLAPL/0008147/2021	NITU PRADHAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	GR/0000492/2021 BALASORE VIGILANCE /15 /2021 SPL.JUDGE (VIG),BALASORE(Baleshwar)
68	BLAPL/0008148/2021	PRAVAKAR PRADHAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	Spl/0000005/2021 BALASORE VIGILANCE /15 /2021 SPL.JUDGE (VIG),BALASORE(Baleshwar)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	BLAPL/0008149/2021	STATE OF ODISHA DADHI KADRAKA VS	PRASANTA KUMAR JENA VS	Spl/0000005/2021 MUNIGUDA /36 /2018 A.D.J., GUNUPUR(Rayagada *)
70	CMAPL/0000236/2021	STATE OF ODISHA NALINI PRAVA MISHRA VS	BISWARANJAN MOHAPATRA VS	CT/0000069/2019 // ()
71	CMAPL/0000237/2021	STATE OF ODISHA JITU RANJAN MOHANTY VS	ADV. VS	// ()
72	CMAPL/0000238/2021	DISTRICT JUDGE,SAMBALPUR NIRAKAR MISHRA VS	ADV. VS	// ()
73	CMP/0000493/2021	BRANCH MANAGER,NILACHAL GRAMYA BANK, JUNAI BRANCH, KONARK BAIDHAR BEHERA VS	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar)
74	CMP/0000494/2021	PURNA CHANDRA BEHERA BILASINI SWAIN VS	ASHOK KUMAR SAHOO VS	CS/0000040/2021 // CIVIL JUDGE (JD),KENDRAPARA(Kendrapara *)
75	CONTC/0005548/2021	SAILABALA ACHARYA ALUMNI ASSOCIATION, LAJPAT RAI LAW COLLEGE, SAMBALPUR VS	BILGE JENA VS	CS/0000922/2013 // ()
76	CONTC/0005549/2021	PROF.SANJIV MITTAL TANUJA KARTIK VS	M/S. T.PANIGRAHI,S.C. BAIRIGANJAN,D.NAYAK VS	// // ()
77	CONTC/0005550/2021	SUMATI KUMARI MOHANTY, I.I.C BIBHUDATTA DASH VS	ADV VS	// // ()
78	CONTC/0005555/2021	DR.KRISHAN KUMAR , CHIEF ADMINISTRATOR OF LORD JAGANNATH TEMPLE. NAHULI NAYAK VS	ADV. VS	// // ()
79	CONTC/0005557/2021	DR.POMA TUDU,IAS LAKHAN SAHOO VS	ADV. VS	// // ()
		DR.POMA TUDU,IAS		//

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80	CONTC/0005559/2021	MEGHI DEHURY VS DR. POMA TUDU, IAS	ADV VS	// 0 //
81	CONTC/0005560/2021	ANANTA KUMAR BEHERA VS AMRUT RUTURAJ, COLLECTOR, KENDRAPARA	PRAMOD KUMAR MISHRA VS	// 0 //
82	CONTC/0005563/2021	ADITI MOHAPATRA VS HEMANTA SHARMA, IAS	P.K.CHAND VS	// 0 //
83	CONTC/0005564/2021	PRADEEP KUMAR DASH VS K.SIVA SUBRAMANI, IPS	M/S.GYANA RANJAN SETHI, B.K.PATTNAIK VS	// 0 //
84	CONTC/0005566/2021	DR.RABINDRA KUMAR MISHRA VS KISHORE KUMAR BASA, CHANCELLOR, NORTH ODISHA UNIVERSITY.	ADV VS	// 0 //
85	CONTC/0005567/2021	RABINARAYAN SENAPATI VS SASWAT MISHRA, IAS	ADV VS	// 0 //
86	CONTC/0005568/2021	SIMANSU SEKHAR BARAD VS SUBASH CHANDRA TRIPATHY	M/S.MANOJ KUMAR KHUNTIA, G.R.SETHI, J.K.DIGAL, B.K.PATTNAIK VS	0 //
87	CONTC/0005572/2021	RANKA BISOYI VS DILLIP KUMAR NAYAK, SUB REGISTRAR, POLASARA	ADV VS	// 0 //
88	CRLA/0000489/2021	KRISHNA KUMAR BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /5 /2015 SPECIAL JUDGE, JHARSUGUDA (Jharsuguda *) TR/0000004/2015
89	CRLA/0000490/2021	SRIDHAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI (ASKA) /110 /2021 SPL.JUDGE, CHATRAPUR (GANJAM)(Ganjam) Spl/0000011/2021
90	CRLA/0000491/2021	PIPUN @ SOUMYA RANJAN NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHUSURI /187 /2021 SPL. JUDGE, BHADRAK (Bhadrak *) Spl/0000101/2021
91	CRLMA/0000211/2021	BIJAYA PARIDA	PULAKESH MOHANTY	KHALLIKOTE /83 /2008



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	ADDL SESSIONS JUDGE, KHALLIKOTE(Ganjam)
92	CRLMC/0001648/2021	STATE OF ODISHA PRASANTA MANNA @ PRASANTA KUMAR MANNA	MOHAMMED MUSTAQ ANSARI	CRA/0000004/2021 HIRAKUD /80 /2018
		VS	VS	J.M.F.C.,SAMBALPUR(Sambalpur)
93	CRLMC/0001649/2021	STATE OF ODISHA SUDHIR @ SUDARSAN DAS	ASHOK KUMAR SAHOO	GR/0001441/2018 MARSHAGHAI /88 /2012
		VS	VS	JUDGE FAMILY COURT, KENDRAPARA(Kendrapara *)
94	CRLMC/0001650/2021	KABITA DAS GOPAL BEHERA @ AKULI BEHERA	AJIT KUMAR ROUT	CRL.EXN/0000013/2016 DHENKANAL TOWN /104 /2005
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
95	CRLMC/0001651/2021	STATE OF ODISHA MADAN MOHAN SUBUDHI	JAYADEBA BEHERA	GR/0000390/2005 / /0
		VS	VS	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *)
96	CRLMC/0001652/2021	SUNIL KUMAR SUBUDHI MADHUSMITA MOHANTY	S.P.SAHOO	ICC/0000007/2021 / /0
		VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
97	CRLMC/0001653/2021	PARTHASARATHI MOHANTY PRASANTA KUMAR JAGADEV	RANJAN KUMAR ROUT	ICC/0000095/2012 BALUGAON P.S. /156 /2021
		VS	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *)
98	CRLMC/0001654/2021	STATE OF ODISHA KAILASH DAS	JAYADEBA BEHERA	TR/0000127/2021 BANAPUR P.S. /137 /2016
		VS	VS	ASST. SESSIONS JUDGE,BANPUR(Khordha *)
99	CRLMC/0001655/2021	STATE OF ODISHA BIGHNE @ BIGNESWAR MAHANANDA	SURYAKANTA DWIBEDI	ST/0000013/2017 G.R.P.S. /25 /2007
		VS	VS	A.D.J.,TITILAGARH(Balangir)
100	CRLMC/0001656/2021	STATE OF ODISHA LAXMAN JAMUNDA	B.N.MAHAPATRA	ST/0000034/2018 / /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(Kendujhar)
101	CRLMC/0001658/2021	TRILOCHAN DASH ANURAG MOHANTY	AMIT PRASAD BOSE	ICC/0000246/2016 BARIPADA TOWN /671 /2021
		VS	VS	S.D.J.M.,BHADRAK(Bhadrak *)
102	CRLMC/0001659/2021	STATE OF ODISHA BHARAT ROUT	DR.BINODA KUMAR MISHRA	MISCA/0000297/2021 JAIPATNA /85 /2016
		VS	VS	SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
103	CRLMC/0001660/2021	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	MANAS CHAND VS	Spl/0000147/2016 TIRTOL /447 /2020 JMFC TIRTOL(Jagatsinghapur *)
104	CRLMC/0001661/2021	STATE OF ODISHA K.RABINDRA KUMAR PATRA VS	MANAS CHAND VS	GR/0000426/2020 VIGILANCE PS (BERHAMPUR) /1 /2013 SPL.JUDGE VIGILANCE,BERHAMPUR(Ganjam)
105	CRLMC/0001662/2021	STATE OF ODISHA(VIG.) SAYED HIFZUL BARI VS	SAMVIT MOHANTY VS	GR/0000001/2013 PARADEEP /46 /2020 J.M.F.C.,KUJANG(Jagatsinghapur *)
106	CRLMC/0001663/2021	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	ABHISHEK DASH VS	GR/0000252/2020 MAHILA (BERHAMPUR) /29 /2021 S.D.J.M.,BERHAMPUR(Ganjam)
107	CRLMC/0001664/2021	STATE OF ODISHA SUBHRANSU MOHAN DASH VS	ADITYA KUMAR MOHAPATRA VS	GR/0000385/2021 / /0 S.D.J.M.,BHUBANESWAR(Khordha *)
108	CRLMC/0001665/2021	STATE OF ODISHA SK. RAJESH VS	SMRUTI RANJAN ROUT VS	2(C)CC/0000327/2021 CUTTACK SADAR /223 /2019 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
109	CRLMC/0001666/2021	STATE OF ORISSA AHMED GULZAR VS	GOKULANANDA MOHAPATRA VS	GR/0000887/2019 BADAMBADI /41 /2020 J.M.F.C.,CUTTACK(Cuttack)
110	CRLMC/0001667/2021	STATE OF ODISHA BABITA JENA VS	H.N.TRIPATHY VS	GR/0000255/2020 / /0 J.M.F.C.,CUTTACK(Cuttack)
111	CRLMC/0001668/2021	STATE OF ODISHA DADHI KADRAKA VS	PRASANTA KUMAR JENA VS	MISCA/0000030/2018 MUNIGUDA /36 /2018 A.D.J., GUNUPUR(Rayagada *)
112	CRLMP/0001644/2021	STATE OF ODISHA GOPAL KRISHNA PADHI VS	LAXMAN PRADHAN VS	CT/0000069/2019 / /0 ( )
113	CRLREV/0000345/2021	STATE OF ODISHA SAROJ KUMAR BARIK VS SUCHISMITA BARIK	BINAYA KUMAR MOHANTY VS	// / /0 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur *) CRA/0000001/2020

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114	CRLREV/0000346/2021	ASHOK KUMAR CHATURVEDI VS STATE OF ODISHA	DURGA PRASAD NANDA VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBAIL(Kendujhar) 2(B)CC/0000003/2021
115	CRLREV/0000347/2021	DEEPAK DASH VS STATE OF ODISHA	DURGA PRASAD NANDA VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBAIL(Kendujhar) 2(B)CC/0000003/2021
116	CRLREV/0000348/2021	PRAVAT@PABITRA MOHAN SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /102 /2020 DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh *) ST/0000055/2021
117	CRLREV/0000350/2021	SHAIKH KASIM ALLI@SK.KASIM ALLI VS HABIBA BEGUM	JAGANNATH KAMILA VS	BHOGRAI /17 /2021 J.M.F.C.,JALESWAR(Baleshwar) MISCA/0000026/2021
118	LAA/0000034/2021	RAMA KHINBUDI VS Z.O. NO.1,UPPER KOLAB HYDRO ELECTRIC PROJECT,KORAPUT(LAO)	BASUDEV MISHRA VS	// CIVIL JUDGE (SD),JEYPORE(Koraput) MJC/0000198/1987
119	MATA/0000057/2021	SRINIVAS PATNAIK VS RASHMITA MOHANTY	PRASANTA KUMAR JENA VS	// FAMILY JUDGE,RAYAGADA(Rayagada *) CP/0000081/2019
120	STREV/0000037/2021	M/S. NATIONAL ALUMINIUM COMPANY L.T.DCHOUDHURY SATYAJIT MISHRA VS STATE OF ODISHA	VS	// ()
121	TRP(C)/0000290/2021	LITEN KUMAR BHATTA VS BINITA DASH	GOPINATH MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000055/2019
122	TRPCRL/0000065/2021	LALITA SAHU VS STATE OF ODISHA	BINI MISHRA VS	BHADRAK TOWN /196 /2017 J.M.F.C,CUTTACK(Cuttack) ICC/0000675/2017
123	WA/0000727/2021	STATE OF ODISHA VS RAMESH CHANDRA PANDA	STANDING COUNSEL(S AND ME) VS	// ()
124	WA/0000728/2021	URMILA PARIDA VS NESCO, JANUGANJ, BALASORE	SANTANU KUMAR SARANGI VS	// ()
125	WA/0000729/2021	NIRAKAR SETHI	SIDHESWAR MOHANTY	//

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		VS	VS	0
126	WA/0000730/2021	STATE OF ODISHA PRAKASH CHANDRA SWAIN	M/S SUKANTA KU. NAYAK (II), KINTARA JENA, S.S.K.NAYAK, K.BEHERA (CAVEATOR) RAMA PRASAD DALAI	//
		VS	VS	0
127	WA/0000731/2021	STATE OF ODISHA STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
128	WP(C)/0028866/2021	DR. KAMALINI BEPARI BHARATIYA BIKASH PARISAD	GOPAL PRASAD JENA	//
		VS	VS	0
129	WP(C)/0028872/2021	UNION OF INDIA LAXMAN ACHARYA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
130	WP(C)/0028885/2021	STATE OF ODISHA MADHUSUDAN NAYAK	CHITTARANJAN PATTNAIK	//
		VS	VS	0
131	WP(C)/0028890/2021	COMMNR. CUM SECY. TO GOVT. TOURISM DEPT. NAROTTAM PRADHAN	M. PRATAP@PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
132	WP(C)/0028891/2021	STATE OF ODISHA BIHARI LAL MISHRA	JAGABANDHU SAHU	//
		VS	VS	0
133	WP(C)/0028893/2021	THE COLLECTOR,BALANGIR SUKHPAL KAUR	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
134	WP(C)/0028896/2021	STATE OF ODISHA SATYASAI MEDICAL COLLEGE, HOSPITAL AND RESEARCH CENTRE	SARESHAR CHEN	//
		VS	VS	0
135	WP(C)/0028897/2021	STATE OF ODISHA SAVITA JAIN	BIJAY PANDA	//
		VS	VS	0
136	WP(C)/0028898/2021	DY. COMMNR. OF INCOME TAX,CIRCLE 1,CUTTACK M/S ORISSA SPONGE IRON AND STEEL LTD.	LAXMIDHAR PANGARI	//
		VS	VS	0

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137	WP(C)/0028899/2021	REGIONAL PROVIDENT FUND COMMNR. MOHANLAL JAIN VS INCOME TAX OFFICER, WARD 1, CUTTACK	M/S.AMIT PRASAD BOSE, D.J.SAHU, A.PATTNAIK, S.SWAIN BIJAY PANDA VS	// ()
138	WP(C)/0028901/2021	HEMANTA KUMAR TUNG VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()
139	WP(C)/0028903/2021	RABINDRA NAIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()
140	WP(C)/0028905/2021	NABA KUMAR PARIDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()
141	WP(C)/0028906/2021	DEEP KUMAR MOHANTY VS STATE OF ODISHA	DEEP KUMAR MOHANTY VS (M/S B.K. DASH)	// ()
142	WP(C)/0028908/2021	BIBHUTI BHUSAN DAS VS STATE OF ODISHA	J.M PATTANAIK VS	// ()
143	WP(C)/0028917/2021	UPENDRA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
144	WP(C)/0028924/2021	M/S NILACHAL EDUCATION TRUST VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// ()
145	WP(C)/0028926/2021	PAWAN KUMAR JAJODIA VS CHIEF MANAGER CUM AO, BANK OF BARODA, SUKTIAPATI, CUTTACK	SANTANU KUMAR SARANGI VS M.SUKTAPATI, D.SHUKLA	// ()
146	WP(C)/0028927/2021	SUBAL NAIK VS THE GENERAL MANAGER, M.C.L.	RABI NARAYAN BEHERA VS	// ()
147	WP(C)/0028931/2021	GAYATRI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// ()

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148	WP(C)/0028932/2021	SHREE EQUIPMENTS AND ENGINEERS VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
149	WP(C)/0028933/2021	SUBRAT KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
150	WP(C)/0028934/2021	KISHOR NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
151	WP(C)/0028936/2021	VINAYAK SCHOOL OF NURSING VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
152	WP(C)/0028938/2021	MANJULATA BEHERA VS STATE OF ODISHA	MR.R.C.MOHANTY SUBASH CHANDRA PUSPALAKA	// 0 //
153	WP(C)/0028940/2021	ADIKANDA DEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
154	WP(C)/0028941/2021	NIKHIL KUMAR SAMAL VS PARADIP PORT TRUST	SIDHARTHA DAS VS MR.SIBA NARAYAN BISWAL	// 0 //
155	WP(C)/0028946/2021	MAHENDRA PRASAD MAJHI VS STATE OF ODISHA	ALEKH CHANDRA MOHANTY VS	// 0 //
156	WP(C)/0028947/2021	JAYASHREE JENA VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //
157	WP(C)/0028949/2021	M/S BEHERA PAINTS AND HARDWARE VS RBI, BBSR	SUKANTA KUMAR DALAI VS	// 0 //
158	WP(C)/0028951/2021	M/S C.P MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
159	WP(C)/0028953/2021	RAJU MAJHI	SUKANTA KUMAR NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0028954/2021	DR. LAXMIKANTA DASH	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0028955/2021	PITAMBAR MISHRA	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0028956/2021	ANANYA AISURYA BARIK	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0
		COUNCIL OF HIGHER SECONDARY EDUCATION,ODISHA		//
163	WP(C)/0028957/2021	ASHOK KUMAR SAHOO	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0028958/2021	KAMALAKANTA MALLIK	NITYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0028959/2021	SUJATA PARIJA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		BERHAMPUR UNIVERSITY,GANJAM		//
166	WP(C)/0028964/2021	BISWAJIT SAMAL	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0028966/2021	BRUNDABAN NAHAK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0028967/2021	SUBHASISHA SAHOO	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0028969/2021	PRADEEP KUMAR SAMAL	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0028970/2021	TARKESWAR NATH NANDA	SRIKAR KUMAR RATH	//
		VS	VS	0

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171	WP(C)/0028971/2021	STATE OF ODISHA DHANESWAR SAHOO VS	SAGARIKA SAHOO VS	// // 0
172	WP(C)/0028972/2021	STATE OF ODISHA GANESH SWAIN VS	BIDYALOK MOHAPATRA VS	// // 0
173	WP(C)/0028976/2021	STATE OF ODISHA DR. PABITRA KUMAR SAHOO VS	BIBHU PRASAD DAS VS	// // 0
174	WP(C)/0028978/2021	UNION OF INDIA AYODHYA PRASAD DAS VS	BIBHU PRASAD DAS VS	// // 0
175	WP(C)/0028983/2021	STATE OF ODISHA DR. RAJEEB LOCHAN MISHRA VS	BRAHMANANDA TRIPATHY VS	// // 0
176	WP(C)/0028986/2021	CHAIRMAN, OPSC ARUN KUMAR BARIK VS	BIBEKANANDA NAYAK VS	// // 0
177	WP(C)/0028987/2021	TPWODL, BOLANGIR HARIBANDHU PADHAN VS	JAYADEBA BEHERA VS	// // 0
178	WP(C)/0028991/2021	STATE OF ODISHA M/S JYOTIN KUMAR SAHOO VS	SOUMYA RANJAN MOHANTY VS	// // 0
179	WP(C)/0028994/2021	STATE OF ODISHA TUMULU KURMA SWAMY VS	SANTOSH KUMAR MAHANTY VS	// // 0
180	WP(C)/0028998/2021	STATE OF ODISHA DEVI PRASAD SINGH VS	SAMEER KUMAR DAS VS	// // 0
181	WP(C)/0029002/2021	STATE OF ODISHA BIKRAMADITYA KAR VS CANARA BANK OF INDIA	BHABANI SANKAR TRIPATHY I VS	// // 0 //



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182	WP(C)/0029012/2021	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// () //
183	WP(C)/0029016/2021	BHAIRAB CHARAN PATTNAIK VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// () //
184	WP(C)/0029021/2021	KAILASH CHANDRA MAHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //
185	WP(C)/0029024/2021	STATE OF ODISHA VS DR. RAJENDRA KUMAR DASH	ADDL. GOVT. ADVOCATE VS	// () //
186	WP(C)/0029025/2021	UPENDRA NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
187	WPCRL/0000130/2021	PITAMBAR BISWAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	THAKURGARH /210 /2021 () //
188	ABLAPL/0012155/2021	JAGADISH JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /119 /2021 JMFC,BASTA(Baleshwar) ICC/0000086/2021
189	ABLAPL/0012157/2021	CHHAYAKANTA JERAI VS STATE OF ODISHA	A.K.MOHANTY VS	NIALI /175 /2019 () //
190	ABLAPL/0012159/2021	USHARANI DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /169 /2021 () //
191	ABLAPL/0012163/2021	SANIA@ HEMANTA KAMILA VS STATE OF ODISHA	JAGANNATH KAMILA VS	BASTA /102 /2021 () //
192	ABLAPL/0012164/2021	TILUA@ TILIA@ SAMARENDRA DAS VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	KENDRAPARA /153 /2019 () //
193	ABLAPL/0012165/2021	PRADEEP KUMAR MALLICK	BHABANI SANKAR DAS	BHARATPUR PS /286 /2021

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		VS	VS	()
194	ABLAPL/0012166/2021	STATE OF ODISHA SHIPRA MUKHERJEE	PRADIPTA VARMA	// COLLIERY /62 /2021
		VS	VS	()
195	ABLAPL/0012169/2021	STATE OF ODISHA SOUVIK MUKHERJEE	PRADIPTA VARMA	// COLLIERY /62 /2021
		VS	VS	()
196	ABLAPL/0012171/2021	STATE OF ODISHA NILESH SUNIL SANE	RABI NARAYAN BEHERA	// MADHUPATNA /191 /2021
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
197	ABLAPL/0012172/2021	STATE OF ODISHA USHA SUNIL SANE	RABI NARAYAN BEHERA	ICC/0000053/2021 MADHUPATNA /191 /2021
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
198	ABLAPL/0012173/2021	STATE OF ODISHA ASWINI KUMAR DASH	RABI NARAYAN BEHERA	ICC/0000053/2021 MADHUPATNA /191 /2021
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
199	ABLAPL/0012175/2021	STATE OF ODISHA BIJAY KUMAR SAHU	KULDEEP MOHANTY	ICC/0000053/2021 BERHAMPUR /68 /2021
		VS	VS	()
200	ABLAPL/0012176/2021	STATE OF ODISHA SAMARENDRA BHUTIA	GOLAK BIHARI JENA	// S.P.(CID-CRL),CUTTACK /9 /2021
		VS	VS	()
201	ABLAPL/0012177/2021	STATE OF ODISHA KARTIKA SAHOO	ASUTOSH TRIPATHY	// BANTALA /281 /2021
		VS	VS	()
202	ABLAPL/0012178/2021	STATE OF ODISHA BAU@ BAPUNA @ HARISH CHANDRA DAS	KULDEEP MOHANTY	// BASUDEVPUR /34 /2020
		VS	VS	()
203	ABLAPL/0012181/2021	STATE OF ODISHA NABAGHANA KHUNTIA	SAMARENDRA MOHANTY	// JAGATSINGPUR /439 /2021
		VS	VS	()
204	ABLAPL/0012183/2021	STATE OF ODISHA PRAFULLA KUMAR BEHERA	AJAYA NAYAK	// MANCHESWAR P.S. /257 /2021
		VS	VS	()

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205	ABLAPL/0012185/2021	STATE OF ODISHA BHAGABAN DAS VS	SATYAJIT MOHAPATRA 2 VS	// TIHIDI /337 /2021 ()
206	ABLAPL/0012187/2021	STATE OF ODISHA AMIT SINGH MODAK @ AMIT MODAK VS	BIPLAB P.B. BAHALI VS	// GORUMOHISANI /106 /2021 ()
207	ABLAPL/0012188/2021	STATE OF ODISHA SUMANTA MANGARAJ VS	RAJJEET ROY VS	// BOLAGARH P.S. /146 /2021 ()
208	ABLAPL/0012189/2021	STATE OF ODISHA MANAS RANJAN SWAIN VS	M/S.ASWINI KU. MISHRA (3) S.C.MISHRA B.N.MOHAPATRA VS	// SUKINDA /175 /2021 ()
209	ABLAPL/0012191/2021	STATE OF ODISHA MALATI PATRA VS	AJIT KUMAR RAUT VS	// BONTH /156 /2021 ()
210	ABLAPL/0012192/2021	STATE OF ODISHA ASHOK KUMAR SWAIN VS	SUSANTA KUMAR BARAL VS	// JAGATPUR /319 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
211	ABLAPL/0012193/2021	STATE OF ODISHA SUMATI JENA VS	SATYA NARAYAN MISHRA 4 VS	ICC/0000160/2021 SIMULIA /38 /2021 J.M.F.C.,SORO(Baleshwar)
212	ABLAPL/0012195/2021	STATE OF ODISHA BANAMALI JENA @ LATHA JENA VS	RAJJEET ROY VS	ICC/0000012/2021 BOLAGARH P.S. /146 /2021 ()
213	ABLAPL/0012199/2021	STATE OF ODISHA SANJIB SAHU VS	M/S.ASWINI KUMAR MISHRA (3) S.C.MISHRA PARTHA SARATHI NAYAK VS	// BIKRAMPUR FCI /235 /2021 ()
214	ABLAPL/0012200/2021	STATE OF ODISHA MANOJ KUMAR MALLIK VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /514 /2021 ()
215	ABLAPL/0012202/2021	STATE OF ODISHA AKASH RANJAN KACHHIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// KHARIAR /118 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0012204/2021	KANHU BHOI VS STATE OF ODISHA	DEBARAJ MOHANTY VS	PURI SADAR /331 /2021 () //
217	ABLAPL/0012209/2021	JAGAT JIVAN MOHANTA VS STATE OF ODISHA	ABHISHEK DASH VS	BETNOTI /250 /2021 () //
218	ABLAPL/0012211/2021	AMULYA SWAIN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	JAGATPUR /45 /2020 () //
219	ABLAPL/0012216/2021	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	M/S BISHNU PRASAD PRADHAN, B.R. SAHU, S. RATHO VS	CHHOTA RANJAN DASH () //
220	ABLAPL/0012218/2021	SISONI @ SNEHASIS SAMAL VS STATE OF ODISHA	SAMBIT SAMAL VS	CHOUDWAR /368 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000168/2021
221	ABLAPL/0012220/2021	MITUA @ SOUBHAGYA SAMAL VS STATE OF ODISHA	SAMBIT SAMAL VS	CHOUDWAR /368 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000168/2021
222	ABLAPL/0012226/2021	NIRANJAN MAHARANA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	SABARANG /209 /2021 () //
223	ABLAPL/0012227/2021	SANTOSH KUMAR SAMAL VS STATE OF ODISHA	SAMBIT SAMAL VS	CHOUDWAR /368 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000168/2021
224	ABLAPL/0012230/2021	RIKU SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	BIJEPUR /39 /2018 () //
225	ABLAPL/0012231/2021	SAGARIKA SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	EOW,BHUBANESWAR /11 /2021 () //
226	ABLAPL/0012234/2021	SURESH KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SAHID NAGAR P.S. /366 /2021 () //
227	ABLAPL/0012235/2021	SAROJ KUMAR RATH	KSHIROD KUMAR ROUT	PATTAMUNDAI /189 /2021

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		VS	VS	()
228	ABLAPL/0012236/2021	STATE OF ODISHA BICHITRANANDA DAS	RANJIT MOHANTY	// BADAMBADI /146 /2021
		VS	VS	()
229	ABLAPL/0012237/2021	STATE OF ODISHA ABHIRAM MOHARANA	RANJIT MOHANTY	// KENDRAPARA SADAR /513 /2021
		VS	VS	()
230	ABLAPL/0012238/2021	STATE OF ODISHA TANKADHAR BHOI	RAJEET ROY	// RAIRAKHOL /150 /2021
		VS	VS	()
231	ABLAPL/0012239/2021	STATE OF ODISHA BISWANATH BARIK	L.N.RAYATSINGH	// PURI SADAR /86 /2012
		VS	VS	()
232	ABLAPL/0012242/2021	STATE OF ODISHA SANDEEP KUMAR MEHER	AKSHAYA KUMAR SAHOO	// BARKOTE /205 /2021
		VS	VS	()
233	ABLAPL/0012243/2021	STATE OF ODISHA SANJEEV KUMAR SINHA	AKSHAYA KUMAR SAHOO	// BARKOTE /205 /2021
		VS	VS	()
234	ABLAPL/0012244/2021	STATE OF ODISHA SHAIK ARIF	SMRUTI RANJAN ROUT	// GOVINDPUR /42 /2021
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur)
235	ABLAPL/0012247/2021	STATE OF ODISHA PARIKHITA NATH	PRANAB KUMAR SAMANTRAY	ICC/0000006/2021 BALIAPANDA /147 /2021
		VS	VS	()
236	ABLAPL/0012248/2021	STATE OF ODISHA TRINATH NAYAK@ LADEN	LALITENDU MISHRA	// PURI SADAR /341 /2021
		VS	VS	()
237	ABLAPL/0012249/2021	STATE OF ODISHA SAYAD KALIMUDDIN	JUGAL KISHORE PANDA	// KANAS /160 /2018
		VS	VS	()
238	ABLAPL/0012250/2021	STATE OF ODISHA JEEBAN@APARUPA NARAYAN ROUT	PRASANTA KUMAR NANDA	// SAHID NAGAR P.S. /366 /2021
		VS	VS	()

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239	ABLAPL/0012251/2021	STATE OF ODISHA PRAKASH BISWAL VS	JUGAL KISHORE PANDA VS	// KANAS /160 /2018 ()
240	ABLAPL/0012252/2021	STATE OF ODISHA NARAYAN CHANDRA DAS VS	DEEPAK KUMAR MOHAPATRA VS	// SIMULIA /213 /2021 ()
241	ABLAPL/0012253/2021	STATE OF ODISHA SUDHIR KUMAR BEHERA VS	DEVASHIS PANDA VS	// KISHORENGAR /143 /2021 ()
242	ABLAPL/0012254/2021	STATE OF ODISHA KASINATH SWAIN VS	DEEPAK KUMAR MOHAPATRA VS	// DELANGA /213 /2017 J.M.F.C.,PIPILI(Puri)
243	ABLAPL/0012255/2021	STATE OF ODISHA SAHIL KHOSLA VS	BABITA SAHU VS	GR/0000476/2017 SUNABEDA /146 /2021 ()
244	ABLAPL/0012256/2021	STATE OF ODISHA PUNIA @ PURNA CHANDRA SWAIN VS	SURYA KANTA PRADHAN VS	// CHANDANPUR /199 /2021 ()
245	ABLAPL/0012257/2021	STATE OF ODISHA RANJAN KUMAR KAMILA VS	SANJAY KUMAR PATTANAIAK VS	// SAHADEV KHUNTA /252 /2021 ()
246	ABLAPL/0012258/2021	STATE OF ODISHA MINATI SAHOO VS	R.N.BISWAL VS	// CUTTACK SADAR /429 /2021 ()
247	ABLAPL/0012259/2021	STATE OF ODISHA SIDHAN DEEP VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /368 /2021 ()
248	ABLAPL/0012260/2021	STATE OF ODISHA CHINTU @ HARENDRA SAHU VS	RAKESH KUMAR DAS VS	// BURLA /74 /2021 SPL.JUDGE SAMBALPUR(Sambalpur)
249	ABLAPL/0012261/2021	STATE OF ODISHA CHINTU@ HARENDRA SAHU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	Spl/0000012/2021 BURLA /70 /2021 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000470/2021

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250	ABLAPL/0012262/2021	AHALYA MEHER VS STATE OF ODISHA	JULU KHANSAMA VS	THELKOLOI PS /74 /2021 () //
251	ABLAPL/0012265/2021	PRIYANK TAPURIA VS STATE OF ODISHA	SATYA MOHANTY VS	//0 () //
252	ABLAPL/0012266/2021	SILU BHARIMALHA @ SURJYAKANTA BHARISANILIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /222 /2021 () //
253	ABLAPL/0012267/2021	PRADEEP KUMAR SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	EOW,BHUBANESWAR /11 /2021 () //
254	WPC(OA)/0001432/2017	KESHAB SETH VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// () //
255	WPC(OAC)/0000022/2017	PADMINI MISHRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //
256	WPC(OAC)/0000066/2015	BIJAY KUMAR SAHOO VS STATE OF ORISSA	M/SJAYAN KUMAR RATH VS	// () //
257	WPC(OAC)/0000136/1999	NARAYAN PRASAD BASTIA VS STATE OF ODISHA	BIBEKANANDA UDGATA VS	// () //
258	WPC(OAC)/0000206/2002	ASHOK KUMAR PARIDA VS STATE OF ODISHA	M/S RAJASHREE BAHAL VS	// () //
259	WPC(OAC)/0000314/1999	NIRANJAN NAYAK VS STATE OF ORISSA	M/S ABHIRAM SWAIN VS	// () //
260	WPC(OAC)/0000377/1999	SMARJEET BISWAL VS STATE OF ODISHA	M/S. R.K.RATH VS	// () //
261	WPC(OAC)/0000381/1999	PRIYA KRUSHNA DAS	M/S B.S. TRIPATHY(1)	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WPC(OAC)/0000394/1999	BINODINI DEVI	M/S BIBHUDENDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WPC(OAC)/0000548/1999	SANKAR BUDAK	N.C PATI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WPC(OAC)/0000585/1999	KHETRABASI MOHAPATRA	BRAHMA NANDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WPC(OAC)/0000597/1998	BINOD KU PATTNAIK	MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WPC(OAC)/0000626/1998	DR. PRAKASH KUMAR MOHAPATRA	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WPC(OAC)/0000631/1999	GOVINDA PRASAD HOTA	BIBHUDENDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WPC(OAC)/0000653/1999	KAMBHUDHAR KANHAR	ARUN KUMAR ACHARAY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WPC(OAC)/0000657/1999	SUDHAKAR MOHANTY	SANJEEB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WPC(OAC)/0000659/1999	SATCHIDANANDA DASH	KISHORE JENA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WPC(OAC)/0000660/1999	HEMANTA KUMAR MOHAPATRA	ASHOKA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WPC(OAC)/0000830/1999	LAXMIDHAR CHOUDHURY	M/S SHASI BHUSAN JENA	//
		VS	VS	0



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273	WPC(OAC)/0000889/2005	STATE OF ODISHA SANATAN BISWAL VS	M/S MONOMOY BASU VS	// // 0
274	WPC(OAC)/0001015/1999	STATE OF ODISHA RAJENDRA KUMAR MOHANTY VS	A.K.RAO VS	// // 0
275	WPC(OAC)/0001054/1999	STATE OF ODISHA DILLIP KUMAR PATTANAİK VS	SISIR DAS VS	// // 0
276	WPC(OAC)/0001175/1999	STATE OF ODISHA SHIRISH CHANDRA GIRI VS	K.K.SWAIN VS	// // 0
277	WPC(OAC)/0001231/1999	STATE OF ODISHA RAGHUNATH MEHER VS	M/S BIMALENDU BIKASH ACHARYA VS	// // 0
278	WPC(OAC)/0001235/1999	CHIEF ENGINEER,MINOR IRRIGATION ORISSA PRIYA RANJAN PANIGRAHI VS	M/S M.R.KHATUA VS	// // 0
279	WPC(OAC)/0001427/1999	STATE OF ORISSA DEEPANKAR MOHAPATRA VS	M/S ASWINI KUMAR MISHRA VS	// // 0
280	WPC(OAC)/0001460/2011	STATE OF ODISHA UMAKANTA KHUNTIA VS	S.C.SAMANTARAY VS	// // 0
281	WPC(OAC)/0001543/2016	STATE OF ODISHA KSHIRODA KUMAR MOHANTY VS	K.K.SWAIN VS	// // 0
282	WPC(OAC)/0001579/2018	STATE OF ODISHA BUDHURAM KUDAI VS	BASUDEV BARIK VS	// // 0
283	WPC(OAC)/0001651/1999	STATE OF ODISHA PADMA CHARAN TRIPATHY VS	M/S MANOJ MISHRA VS	// // 0
		STATE OF ODISHA		//

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284	WPC(OAC)/0001670/1999	DR.RATNAKAR PRADHAN VS STATE OF ODISHA	N.C.PANIGRAHI VS	// 0 //
285	WPC(OAC)/0001692/1999	VS	VS	// 0 //
286	WPC(OAC)/0001715/1999	HRUDAYARAM BHANJA VS STATE OF ODISHA	R.K.RATH VS	// 0 //
287	WPC(OAC)/0001783/1999	SURESH CHANDRA MISHRA VS STATE OF ODISHA	JATINDRA MOHAN MOHANTY VS	// 0 //
288	WPC(OAC)/0001918/2013	HARISH CHANDRA MISHRA VS STATE OF ODISHA	M/S BISWABIHARI MOHANTY VS	// 0 //
289	WPC(OAC)/0002114/2005	RABINDRA KUMAR ACHARYA VS STATE OF ODISHA	M/S KEDARNATH PARIDA VS	// 0 //
290	WPC(OAC)/0002226/1999	MAHENDRA KUMAR SAMAL VS STATE OF ODISHA	M/S. ASWINI KUMAR MISHRA VS	// 0 //
291	WPC(OAC)/0002380/2010	MANORANJAN NAYAK VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
292	WPC(OAC)/0002564/1997	BINOD MOHANTY VS STATE OF ODISHA	M/S A.A. DAS VS	// 0 //
293	WPC(OAC)/0002755/2011	PRANATI ACHARYA VS STATE OF ODISHA	M/S P.K.DHAL VS	// 0 //
294	WPC(OAC)/0002758/2011	AKSHYA KUMAR NAYAK VS STATE OF ODISHA	M/S N.P.PARIJA VS	// 0 //
295	WPC(OAC)/0002762/2011	BIPA CHARAN MOHPATRA	M/S AKSHYA KUMAR SAHOO	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WPC(OAC)/0002766/2011	PARMESWAR MAHANTA	M/S BISWAJIT PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WPC(OAC)/0002785/2011	NABIN CHANDRA KUMRA	M/S J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WPC(OAC)/0002899/1999	DEBENDRA KUMAR KAR	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WPC(OAC)/0002902/1999	DINABANDHU TRIPATHY	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WPC(OAC)/0002920/1999	LINGARAJ PUJHARI	M/S ULLAS CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WPC(OAC)/0003027/1999	BASUDEV SAMANT	M/S DAYANIDHI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WPC(OAC)/0003041/1999	DR. BHARATI MOHAPATRA	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WPC(OAC)/0003051/1999	DR. BASANTA KUMAR CHOUDHARY	M/S DINABANDHU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WPC(OAC)/0003107/1999	SRIMANTA KUMAR MOHANTY	M/S SUSANTA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WPC(OAC)/0003108/1999	RABINDRA KU. MOHANTY	M/S RAJAT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WPC(OAC)/0003118/1999	DINABANDHU MISHRA	M/S	//
		VS	VS	0

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307	WPC(OAC)/0003307/1999	STATE OF ODISHA GAGAN BIHARI BEHERA VS	RAMAKANTA NAYAK VS	// // 0
308	WPC(OAC)/0003385/1999	STATE OF ODISHA MAHESWAR ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
309	WPC(OAC)/0003390/1999	STATE OF ODISHA UDAYANATH PRADHAN VS	MANOJ MISHRA VS	// // 0
310	WPC(OAC)/0003439/2011	STATE OF ODISHA SARANGADHAR SAHOO VS	M/S BISWABIHARI MOHANTY VS	// // 0
311	WPC(OAC)/0003445/1999	STATE OF ODISHA PUSPASHREE NANDA VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // 0
312	WPC(OAC)/0003488/1999	STATE OF ORISSA PRASANTA KUMAR SAHU VS	M/S B.K. KAR VS	// // 0
313	WPC(OAC)/0003498/2011	STATE OF ODISHA CHINMAYA KUMAR DAS VS	M/S MANOJA KUMAR KHUNTIA VS	// // 0
314	WPC(OAC)/0003547/2011	STATE OF ODISHA GADADHAR PATI VS	M/S UPENDRA KUMAR SAMAL VS	// // 0
315	WPC(TAC)/0000022/2015	STATE OF ODISHA ANTARYAMI PRADHAN VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
316	WPC(TAC)/0000024/2015	STATE OF ODISHA PARESH CHNADRA BARIK VS	M/S G.RANI.DORA VS	// // 0
317	WPC(TAC)/0000025/2015	COMMISSIONER-CUM-SECY DHULESWAR PRADHAN VS	M/S SADASIVA PATRA VS	// // 0
		STATE OF ODISHA		//

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318	WPC(TAC)/0000026/2015	SUDHARANI SATAPATHY VS STATE OF ODISHA	M/S B.ROUTRAY VS	// 0 //
319	WPC(TAC)/0000027/2015	DAYANIDHI PADHAN VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
320	WPC(TAC)/0000044/2016	SANANDA PUJARI VS STATE OF ODISHA	M/S BUDHADEV ROUTRAY VS	// 0 //
321	WPC(TAC)/0000045/2016	JAJNESWAR MISHRA VS STATE OF ODISHA	M/S P.C. ACHARYA VS	// 0 //
322	WPC(TAC)/0000048/2016	PRASANNA KUMAR PATTNAIK VS STATE OF ODISHA	M/S S.C DAS VS	// 0 //
323	WPC(TAC)/0000049/2016	BISWANATH SAHOO VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
324	WPC(TAC)/0000050/2016	UMAKANTA MISHRA VS STATE OF ODISHA	M/S BUDHADEV ROUTRAY VS	// 0 //
325	WPC(TAC)/0000051/2016	NAKUL CHARAN LENKA VS STATE OF ODISHA	M/S P.C PRADHAN VS	// 0 //
326	WPC(TAC)/0000065/2015	BHASKAR BURUDA VS STATE OF ORISSA	M/S MANOJ MISHRA VS	// 0 //
327	WPC(TAC)/0000066/2015	BIJAY KUMAR SAHOO VS STATE OF ORISSA	M/S JAYANT KUMAR RATH VS	// 0 //
328	CONTC(CPC)/0000001/2017	GOBINDA CHANDRA DAS VS MONA SHARMA,I.A.S. SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPTT	M/S KALI PRASANNA MISHRA VS	// 0 //
329	CONTC(CPC)/0000012/2000	RABINDRA NATH SAHU	K.K.SWAIN	//

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		VS	VS	0
		NIMAIN CHARAN SWAIN,INSPECTOR OF SCHOOLS		//
330	CONTC(CPC)/0000015/2019	GHANASHYAM NAYAK	M/S B.K.MOHANTY	//
		VS	VS	0
		MANOJ KUMAR CHHABRA,I.P.S, INSPECTOR GENERAL OF PRISONS AND DSC		//
331	CONTC(CPC)/0000046/2012	GADADHAR PATI	M/S UPENDRA KUMAR SAMAL	//
		VS	VS	0
		RANGALAL JAMUDA,COMMISSIONER CUM SECY. DEPT. OF AGRI. AND FOOD PROD.		//
332	CONTC(CPC)/0000063/2000	SMARJEET BISWAL	M/S. R.K.RATH	//
		VS	VS	0
		KAILASH BEHARI VERMA, SECRETARY TO GOVT.		//
333	CONTC(CPC)/0000073/2011	PITABAS GIRI	DHULIRAM PATTNAIK	//
		VS	VS	0
		T.RAMA CHANDRA, IAS, SECRETARY, DEPTT OF INDUSTRY		//
334	CONTC(CPC)/0000074/2015	BIJAY KUMAR MISHRA	M/S LAXMAN PRADHAN	//
		VS	VS	0
		MAHADEV BADAIAK , OFC , DIVISIONAL FOREST OFFICER		//
335	CONTC(CPC)/0000090/2006	SARAT CHANDRA MISHRA	PRAFULLA KUMAR KAR	//
		VS	VS	0
		K.C.BADU,IAS,DIRECTOR OF TREASURIES AND INSPECTION,ORISSA,BBSR		//
336	CONTC(CPC)/0000092/2000	MAHENDRA KUMAR SAMAL	M/S.ASWINI KUMAR MISHRA	//
		VS	VS	0
		RABINARAYAN PANI, DIRECTOR OF ELEMENTARY EDUCATION		//
337	CONTC(CPC)/0000094/2000	U.K. SINGH SAMANTA	M/S ASHWINI KUMAR MISHRA	//
		VS	VS	0
		SATISH BALARAM AGNIHOTRI, I.A.S., SPL. SECY GEN. ADM. DEPTT.		//
338	CONTC(CPC)/0000142/2017	KOTHARI BISWAJIT MEKAP	M/S BUDHADEV ROUSTRAY	//
		VS	VS	0
		G.G.V SHARMA, SECRETARY, HIGHER EDUCATION DEPTT.		//
339	CONTC(CPC)/0000166/2000	DURGA PRASAD DAS	M/S RAMAKANTA MOHANTY	//
		VS	VS	0
		GOPAL CHANDRA MOHANTY, SECRETARY, LAW DEPTT.		//
340	CONTC(CPC)/0000173/2012	BHARATI MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0

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		RAJ KUMAR SHARMA,I.A.S, PRINCIPAL SECY. R AND D MNGT.DEPTT.		//
341	CONTC(CPC)/0000180/2002	PRIYA KRUSHNA DAS	M/S B.S. TRIPATHY(1)	//
		VS	VS	0
		BIRENDRA KUMAR KANUNGO, DIRECTORATE OF PRINTING STATIONERY AND PUBLICATION		//
342	CONTC(CPC)/0000181/2010	DAMODAR MALIK	MR. J.K.LENKA	//
		VS	VS	0
		RAJKISHORE SHARMA, I.A.S.		//
343	CONTC(CPC)/0000191/2008	SANTOSH KUMAR BEHERA	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		G.V.V SHARMA,COMM. CUM SECY. REV. AND DISA. MANAGEMENT DEPTT.		//
344	CONTC(CPC)/0000251/2017	ASHOK KUMAR NAYAK	M/S RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		S.S SRIVASTAVA , I.F.S , P.C.C.F , ODISHA		//
345	CONTC(CPC)/0000310/1999	GOURA CHANDRA PANIGARHI	M/S R.N PANDA	//
		VS	VS	0
		SANJIB HOTA , PRINCIPAL SECRETARY TO GOVT. DEPT. HIGHER EDUCATION		//
346	CONTC(CPC)/0000351/2017	GOBINDA CHANDRA SINGH	M/S J.K LENKA	//
		VS	VS	0
		CHANDRA SEKHAR KUMAR ,I.A.S,REVENUE AND DISASTER MANAGEMENT DEPT.		//
347	CONTC(CPC)/0000397/2014	GANESH CHANDRA PADHY	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		ARATI AHUJA, IAS, WELFARE DEPT.		//
348	CONTC(CPC)/0000401/2011	PATITAPABANA PATI	M/S K.K. SWAIN	//
		VS	VS	0
		APARAJITA SARANGI, COMM.-CUM-SECY SCHOOL AND MASS EDU. DEPTT.		//
349	CONTC(CPC)/0000436/2009	JANAKI PRADHAN	M/S K.K SWAIN	//
		VS	VS	0
		BANDANA JENA,COMM. CUM SECY. SCHOOL AND MSS EDN.		//
350	CONTC(CPC)/0000437/2009	BRAJA SUNDAR PARHI	M/S K.K SWAIN	//
		VS	VS	0
		SMT. BANDANA JENA , I.A.S , S AND M.E DEPTT.		//
351	CONTC(CPC)/0000453/2009	NIRANJAN SWAIN	M/S.P.PRIYAMBADA	//
		VS	VS	0
		SMT. VANDANA JENA, COMMISSIONER-CUM-SECRETARY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	CONTC(CPC)/0000469/2014	MANAS RANJAN SAHOO VS M.NAGESWAR RAO, I.P.S. D.G. AND I.G. OF POLICE	MANOJ KUMAR KHUNTIA VS	// 0 //
353	CONTC(CPC)/0000475/2016	JYOTSNARANI ROUL VS SANJAY RASTOGI,I.A.S.PRINCIPAL,SECRETARY COMMERCE (TANSPORT)	M/S DURGESH NARAYAN RATH VS	// 0 //
354	CONTC(CPC)/0000562/2014	NABA KISHORE MOHAPATRA VS ARATI AHUJA,I.A.S FAMILY WELFARE DEPT.	M/S L.K. MOHANTY VS	// 0 //
355	CONTC(CPC)/0000838/2007	SURENDRA DHAUNDIA VS SURESH CHANDRA PATTANAIAK, I.A.S., COMM.-CUM-SECY SCHOOL AND MASS DEPTT.	M/S P.N. MOHANTY VS	// 0 //
356	CONTC(CPC)/0000839/2007	AKSHAYA KUMAR MAHANTA VS SURESH CHANDRA PATTNAIK, I.A.S., SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.	M/S P.N. MOHANTY VS	// 0 //
357	RVWPET(RPC)/0000120/1999	U.K. SINGH SAMANTA VS SPL. SECY GEN. ADM. DEPTT. SACHIVALAYA	M/S ASHWINI KUMAR MISHRA VS	// 0 //
358	RVWPET(RPC)/0000183/2015	STATE OF ODISHA VS MD. ABDUL RAZAQUE, EX-STATION OFFICER OF O.F.S.,	A.S.C VS	// 0 //



# ORISSA HIGH COURT

MISC CASES FILED on :17/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	20/2021 ARBA/39/2018	UNITED INDIA INSURANCE CO.LTD.-MP	M/S.SANTANU KU.SARANGI
2	62/2021 TRPCRL/65/2021	LALITA SAHU-MP	BINI MISHRA
3	80/2021 LAA/34/2021	RAMA KHINBUDI-MP	BASUDEV MISHRA
4	98/2021 STREV/37/2021	M/S. NATIONAL ALUMINIUM COMPANY L.T.D-MP	CHOUDHURY SATYAJIT MISHRA
5	99/2021 CMAPL/236/2021	NALINI PRAVA MISHRA-MP	BISWARANJAN MOHAPATRA
6	99/2021 STREV/37/2021	M/S. NATIONAL ALUMINIUM COMPANY L.T.D-MP	CHOUDHURY SATYAJIT MISHRA
7	121/2021 MATA/100/2019	SANGEETA RAY CHOUDHURY-MP	M/S.AJIT KU.TRIPATHY
8	122/2021 MATA/60/2018	DR.JAMI SRINIVAS KUMAR-MP	M/S.AVIJIT MISHRA
9	123/2021 MATA/57/2021	SRINIVAS PATNAIK-MP	PRASANTA KUMAR JENA
10	148/2021 FA/157/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
11	149/2021 FA/157/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
12	150/2021 FA/157/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
13	328/2021 TRP(C)/290/2021	LITEN KUMAR BHATTA-MP	GOPINATH MISHRA
14	347/2021 FAO/825/2018	DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY-MP	SUBODH K. TRIPATHY
15	348/2021 FAO/172/2021	THE MANAGER,T.P CELL,M/S. NEW INDIA ASSURANCE COMPANY-MP	SUBHANTY K. PAHAY
16	374/2021 CONTC/1539/2021	PRASANTA KUMAR RATH-MP	M/S.TRILOCHAN DAS, B.SUBUDHI
17	468/2021 RSA/424/2018	SITA TRIPATHY-MP	M/S.RAMKRUSHNA RATH
18	479/2021 CMP/493/2021	BAIDHAR BEHERA-MP	BISWAJIT MOHAPATRA
19	481/2021 CMP/349/2020	PREMACHAND NAIK-MP	PRAFULLA KUMAR RATH
20	482/2021 CMP/333/2018	KHIROD KUMARI DEVI-MP	M/S.DAYANANDA MOHAPATRA
21	505/2021 CRLREV/345/2021	SAROJ KUMAR BARIK-MP	BINAYA KUMAR MOHANTY
22	506/2021 CRLREV/346/2021	ASHOK KUMAR CHATURVEDI-MP	DURGA PRASAD NANDA
23	507/2021 CRLREV/347/2021	DEEPAK DASH-MP	DURGA PRASAD NANDA
24	508/2021 CRLREV/347/2021	DEEPAK DASH-MP	DURGA PRASAD NANDA
25	509/2021 CRLREV/348/2021	PRAVAT@PABITRA MOHAN SETHI-MP	AMITAV TRIPATHY
26	746/2021	LINGARAJ PUJHARI-MP	M/S ULLAS CHANDRA MOHANTY



58	1275/2021 CRLMC/1649/2021	SUDHIR @ SUDARSAN DAS-MP	ASHOK KUMAR SAHOO
59	1276/2021 CRLMC/1651/2021	MADAN MOHAN SUBUDHI-MP	JAYADEBA BEHERA
60	1279/2021 CRLMC/1653/2021	PRASANTA KUMAR JAGADEV-MP	RANJAN KUMAR ROUT
61	1280/2021 CRLMC/1658/2021	ANURAG MOHANTY-MP	AMIT PRASAD BOSE
62	1282/2021 CRLMC/795/2021	HIMANSHU SHA-MP	JYOTIKANT MAHAPATRA
63	1283/2021 CRLMC/1661/2021	K.RABINDRA KUMAR PATRA-MP	MANAS CHAND
64	1284/2021 CRLMC/1662/2021	SAYED HIFZUL BARI-MP	SAMVIT MOHANTY
65	1285/2021 CRLMC/1265/2011	ARTA DAS-MP	M/S.SANTOSH KU.NANDA
66	1287/2021 CRLMC/465/2021	AKSHYA KUMAR SETHI-MP	DUSHMANTA SAHOO
67	1288/2021 CRLMC/1664/2021	SUBHRANSU MOHAN DASH-MP	ADITYA KUMAR MOHAPATRA
68	1289/2021 CRLMC/465/2021	AKSHYA KUMAR SETHI-MP	DUSHMANTA SAHOO
69	1290/2021 CRLMC/1665/2021	SK. RAJESH-MP	SMRUTI RANJAN ROUT
70	1765/2021 WA/231/2016	VICE-CHAIRMAN,STATE COUNCIL FOR TECHNICAL EDUCATION & VOCATIONAL TRAINING,ODISHA-MP	M/S.BALYAN KUDASH
71	1766/2021 WA/727/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
72	1767/2021 WA/727/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
73	1768/2021 WA/727/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
74	1769/2021 WA/727/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
75	1771/2021 WA/728/2021	URMILA PARIDA-MP	SANTANU KUMAR SARANGI
76	1772/2021 WA/729/2021	NIRAKAR SETHI-MP	SIDHESWAR MOHANTY
77	1773/2021 WA/730/2021	PRAKASH CHANDRA SWAIN-MP	RAMA PRASAD DALAI
78	1774/2021 WA/731/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
79	1775/2021 WA/731/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
80	13343/2021 WP(C)/10007/2017	SUDARSAN SUBUDHI-MP	TAPAN KUMAR BISWAL
81	13344/2021 WP(C)/10007/2017	SUDARSAN SUBUDHI-MP	M/S.BIRAJA PRASANNA SATAPATHY
82	13348/2021 WP(C)/2627/2021	PRAMODA BHOKTA-MP	L.K.MOHANTY
83	13349/2021 WP(C)/27677/2020	NETRANANDA SATNAMI-MP	L.K.MOHANTY
84	13350/2021 WP(C)/28508/2020	STEPHENSON HIAL-MP	L.K.MOHANTY
85	13355/2021 WP(C)/28580/2020	ALOK CHANDRA MISHRA-MP	SIDHESWAR MALLIK
86	13356/2021 WP(C)/14967/2020	KHAGESWAR ROUTRAY-MP	SANJIB MOHANTY
87	13360/2021 WP(C)/28890/2021	NAROTTAM PRADHAN-MP	M. PRATAP@PRATAP KUMAR MOHAPATRA
88	13361/2021 WP(C)/28891/2021	BIHARI LAL MISHRA-MP	JAGABANDHU SAHU
89	13362/2021	PRATIMA SAHOO-MP	SAILABALA JENA

90	WP(C)/8120/2021 13363/2021	SUKHPAL KAUR-MP	SIDDHARTH PRASAD MISHRA
91	WP(C)/28893/2021 13365/2021	SATYASAI MEDICAL COLLEGE, HOSPITAL AND RESEARCH CENTRE, BINA	SUKANTA KUMAR DALAI
92	WP(C)/28896/2021 13366/2021	SAVITA JAIN-MP	BIJAY PANDA
93	WP(C)/28897/2021 13367/2021	MOHANLAL JAIN-MP	BIJAY PANDA
94	WP(C)/28899/2021 13368/2021	M/S ORISSA SPONGE IRON AND STEEL LTD.-MP	LAXMIDHAR PANGARI
95	WP(C)/28898/2021 13371/2021	HEMANTA KUMAR TUNG-MP	BISWABIHARI MOHANTY
96	WP(C)/28901/2021 13372/2021	RABINDRA NAIK-MP	BISWABIHARI MOHANTY
97	WP(C)/28903/2021 13374/2021	NABA KUMAR PARIDA-MP	BISWABIHARI MOHANTY
98	WP(C)/28905/2021 13375/2021	BISHNU CHARAN SAHOO-MP	SAROJ KUMAR PADHI
99	WP(C)/21069/2021 13377/2021	PRAFULLA KUMAR SAHOO-MP	SREEJIT MOHANTY
100	WP(C)/9382/2020 13378/2021	DAYANIDHI RAUTRAY @ ROUT-MP	ACHYUTANANDA PATTANAIAK
101	WP(C)/19655/2021 13381/2021	M/S NILACHAL EDUCATION TRUST-MP	SANTANU KUMAR SARANGI
102	WP(C)/28924/2021 13383/2021	PAWAN KUMAR JAJODIA-MP	SANTANU KUMAR SARANGI
103	WP(C)/28926/2021 13384/2021	PRADOSH KU.MISHRA-MP	SUBASH CHANDRA PUSPALAKA
104	WP(C)/20788/2013 13385/2021	SHREE EQUIPMENTS AND ENGINEERS-MP	NIRANJAN LENKA
105	WP(C)/28932/2021 13388/2021	ADIKANDA DEY-MP	KUNAL KUMAR SWAIN
106	WP(C)/28940/2021 13389/2021	NIKHIL KUMAR SAMAL-MP	SIDHARTHA DAS
107	WP(C)/28941/2021 13391/2021	JAGULAI HIGH SCHOOL-MP	M/S.DR.J.K.LENKA
108	WP(C)/21232/2018 13392/2021	PRANABANDHU SAMAL-MP	M/S.G.A.R.DORA
109	WP(C)/21081/2016 13394/2021	JAYASHREE JENA-MP	HARISH CHANDRA SAHOO
110	WP(C)/28947/2021 13396/2021	M/S BEHERA PAINTS AND HARDWARE-MP	SUKANTA KUMAR DALAI
111	WP(C)/28949/2021 13398/2021	M/S C.P MOHANTY-MP	SUKANTA KUMAR DALAI
112	WP(C)/28951/2021 13399/2021	ASHOK KU.DAS andORS.-MP	M/S.SAMEER K.DAS
113	WP(C)/14571/2012 13400/2021	SUJATA PARIJA-MP	DAYANANDA MOHAPATRA
114	WP(C)/28959/2021 13401/2021	TAPAN GACHHAYAT-MP	BHABANI SANKAR DAS
115	WP(C)/27418/2021 13402/2021	TAPAN GACHHAYAT-MP	BHABANI SANKAR DAS
116	WP(C)/26466/2021 13403/2021	BISWAJIT SAMAL-MP	GYANARANJAN SETHI
117	WP(C)/28964/2021 13404/2021	SUBHASISHA SAHOO-MP	GYANARANJAN SETHI
118	WP(C)/28967/2021 13405/2021	PRADEEP KUMAR SAMAL-MP	BIBHU PRASAD DAS
119	WP(C)/28969/2021 13407/2021	DHANESWAR SAHOO-MP	SAGARIKA SAHOO
120	WP(C)/28971/2021 13408/2021	TARKESWAR NATH NANDA-MP	SRIKAR KUMAR RATH
	WP(C)/28970/2021		

121	13410/2021 WP(C)/28976/2021	DR. PABITRA KUMAR SAHOO-MP	BIBHU PRASAD DAS
122	13412/2021 WP(C)/2682/2018	HARIHAR TRIPATHY-MP	M/S.SANTOSH KUMAR NANDA
123	13413/2021 WP(C)/28983/2021	DR. RAJEEB LOCHAN MISHRA-MP	BRAHMANANDA TRIPATHY
124	13415/2021 WP(C)/28991/2021	M/S JYOTIN KUMAR SAHOO-MP	SOUMYA RANJAN MOHANTY
125	13416/2021 WP(C)/21423/2021	SHASHIKANTA SWAIN-MP	ADITYA KUMAR MOHAPATRA
126	13417/2021 WP(C)/29012/2021	SURENDRA KUMAR SAHOO-MP	BUDHADEV ROUSTRAY
127	13419/2021 WP(C)/19672/2018	DILLIP KUMAR RATHA-MP	M/S.TRILOCHAN DASH
128	13422/2021 WP(C)/29024/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
129	13423/2021 WP(C)/29024/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
130	23/2021 OJC/4728/1995	HARI-MP	TANMAY MISHRA
131	67/2021 CONTC(CPC)/441/2004	NRUSINGHA CHARAN DALAI-MP	M/S. S.N.RATH
132	68/2021 CONTC(CPC)/441/2004	NRUSINGHA CHARAN DALAI-MP	M/S. S.N.RATH
133	209/2021 CRLMP/1278/2021	DHIRABALA SAHU-MP	
134	327/2021 TRP(C)/289/2021	ADHYATMIKA JENA@ PRADHAN-MP	SATYAJIT MOHAPATRA
135	329/2021 TRP(C)/271/2017	SWAGATIKA MUDULI-MP	M/S.ASHWINI KU.DAS
136	330/2021 TRP(C)/291/2021	SAMARPITA TRIPATHY-MP	PRAFULLA KUMAR KAR
137	371/2021 CONTC/2053/2021	RAMESH CHANDRA BEHERA-MP	
138	372/2021 CONTC/2052/2021	DILLIP KUMAR MOHANTY-MP	
139	373/2021 CONTC/5225/2021	CHITTARANJAN TRIPATHY-MP	AMITAV TRIPATHY
140	480/2021 CMP/407/2021	HAL HOUSING COMMITTEE-MP	
141	745/2021 WPC(OAC)/1073/1999	SASMITA LENKA-MP	SHASHI BHUSAN JENA
142	749/2021 WPC(OAC)/3371/1999	NILACHALA NAIK-MP	SRIMANTA DAS
143	751/2021 WPC(OAC)/2454/1999	KUNJA BIHARI SAHOO-MP	
144	752/2021 WPC(OAC)/478/1999	DURGA PRASAD DAS-MP	
145	753/2021 WPC(OAC)/1652/1999	AXMIPRIYA BISOI-MP	
146	754/2021 WPC(OAC)/3586/1999	NILANCHAL THANAPATI-MP	
147	755/2021 WPC(OAC)/700/1998	BHAGABATI PRASAD MOHANTY-MP	
148	756/2021 WPC(OAC)/700/1998	BHAGABATI PRASAD MOHANTY-MP	
149	757/2021 MACA/517/2016	DIVISIONAL MANAGER.ORIENTAL INSURANCE CO.LTD.-MP	
150	757/2021 WPC(OAC)/2479/1999	GOURA CHANDRA PANIGARHI-MP	
151	758/2021 WPC(OAC)/478/1999	DURGA PRASAD DAS-MP	
152	759/2021	KAILASH MAHARANA-MP	MANOJ MISHRA

	WPC(OAC)/570/1999		
153	761/2021	ANANTA CHARAN BEHERA-MP	
	WPC(OAC)/2398/1999		
154	762/2021	ANANTA CHARAN BEHERA-MP	
	WPC(OAC)/2398/1999		
155	763/2021	U.K. SINGH SAMANTA-MP	
	WPC(OAC)/2609/1999		
156	764/2021	NIRANJAN SWAIN-MP	
	WPC(OAC)/365/1999		
157	766/2021	U.K. SINGH SAMANTA-MP	
	WPC(OAC)/2609/1999		
158	768/2021	ARJUNA CHARAN MOHANTY-MP	
	WPC(OAC)/2583/1999		
159	772/2021	SUDHIR KUMAR NAYAK-MP	
	WPC(OAC)/59/2001		
160	773/2021	GADADHAR DASH-MP	
	WPC(OAC)/3851/2011		
161	774/2021	SUDHIR KUMAR NAYAK-MP	
	WPC(OAC)/59/2001		
162	775/2021	GANESWAR PARIDA-MP	
	WPC(OAC)/1810/2001		
163	782/2021	BABJI CHARAN PARIDA-MP	M/S AKHIL MOHAPATRA
	WPC(OAC)/301/2002		
164	783/2021	HARISH CHANDRA BEHERA-MP	
	WPC(OAC)/270/1999		
165	784/2021	HARISH CHANDRA BEHERA-MP	
	WPC(OAC)/270/1999		
166	785/2021	BABJI CHARAN PARIDA-MP	
	WPC(OAC)/301/2002		
167	786/2021	MADAN MOHAN MALLICK-MP	
	WPC(OAC)/3282/1999		
168	787/2021	SNEHALATA DEI-MP	
	WPC(OAC)/2935/1999		
169	788/2021	MADAN MOHAN MALLICK-MP	
	WPC(OAC)/3282/1999		
170	789/2021	SNEHALATA DEI-MP	
	WPC(OAC)/2935/1999		
171	790/2021	MADAN MOHAN MALLICK-MP	
	WPC(OAC)/3282/1999		
172	792/2021	BIJAY KUMAR RATH-MP	
	WPC(OAC)/795/2002		
173	793/2021	SUDHAKAR NAYAK-MP	
	WPC(OAC)/14/1994		
174	794/2021	SUDHAKAR NAYAK-MP	
	WPC(OAC)/14/1994		
175	795/2021	AMITANJALI NAYAK-MP	
	WPC(OAC)/2126/1999		
176	797/2021	AKSHYA KUMAR PATTNAIK-MP	
	WPC(OAC)/1774/2010		
177	802/2021	BIRAJA PRASAD RATH-MP	
	WPC(OAC)/1164/2009		
178	803/2021	SAIKH RAMZAN-MP	SASHI BHUSAN JENA
	WPC(OAC)/2300/1999		
179	804/2021	ABDUL HLIM KHAN-MP	
	WPC(OAC)/436/2015		
180	805/2021	PRADYUMNA PRASAD KAUDI-MP	
	WPC(OAC)/909/2009		
181	807/2021	PRADYUMNA PRASAD KAUDI-MP	
	WPC(OAC)/909/2009		
182	808/2021	DAMODAR MALIK-MP	
	WPC(OAC)/3216/2008		
183	993/2021	SUBASH MISHRA-MP	
	BLAPL/7979/2021		

184	994/2021 BLAPL/4758/2021	SUMANTA MANDAL-MP	
185	1077/2021 ABLAPL/6843/2020	SATYABRATA BARAL @ GUDU-MP	JAGANNATH KAMILA
186	1078/2021 ABLAPL/12114/2019	B.SRINIVAS REDDY-MP	
187	1079/2021 ABLAPL/12379/2019	JHUNA PARIDA-MP	
188	1081/2021 ABLAPL/2129/2020	KUSIA @ KRUSHNA CHANDRA KHATUA-MP	
189	1082/2021 ABLAPL/13976/2019	SUREN MOHANTY-MP	
190	1083/2021 ABLAPL/1251/2021	ASHOK KUMAR BHANJA @ MUNA BHANJA-MP	SATYA NARAYAN MISHRA(4)
191	1084/2021 ABLAPL/10492/2019	RAJESH PRADHAN-MP	
192	1085/2021 ABLAPL/1631/2021	BISWAMOHAN DAS-MP	
193	1086/2021 ABLAPL/879/2021	ISTIYAQUE AHMAD KHAN-MP	
194	1087/2021 ABLAPL/12737/2019	ABHISEKHA PADHY-MP	SANTOSH KUMAR MAHANTY
195	1277/2021 CRLMC/1185/2021	ANIS ANSARI @ ANIS-MP	
196	1278/2021 CRLMC/1184/2021	INTZAR KURESHI@INTZAR@RAJU@UVESH-MP	
197	1281/2021 CRLMC/1109/2021	NARENDRA@PARAMANANDA SAHU-MP	
198	1286/2021 CRLMC/303/2021	LOCHAN JENA-MP	
199	1770/2021 WA/42/2008	BABURAM SUTAR-MP	
200	13345/2021 WP(C)/28871/2021	M/S. BALAJI BUILDERS AND DEVELOPERS-MP	KAPIL GOEL
201	13346/2021 WP(C)/28873/2021	TARINI KUMAR MOHAPATRA-MP	SOUMYA MISHRA
202	13347/2021 WP(C)/27941/2021	SANTOSH KUMAR SATAPATHY-MP	PRASANTA KUMAR PANDA
203	13351/2021 WP(C)/35061/2020	SANTOSH KUMAR PANDA-MP	L.K.MOHANTY
204	13352/2021 WP(C)/35228/2020	PRAVAT KUMAR SATPATHY-MP	L.K.MOHANTY
205	13353/2021 WP(C)/35229/2020	KRUSHNA PRASAD PRUSTY-MP	L.K.MOHANTY
206	13354/2021 WP(C)/36395/2020	KELU CHARAN MOHAPATRA-MP	L.K.MOHANTY
207	13357/2021 WP(C)/28881/2021	VYASA NAGAR(AUTONOMOUS) COLLEGE-MP	RAMDAS ACHARY
208	13358/2021 WP(C)/22861/2021	NRUSINGH PRASAD SUNDARAY-MP	
209	13359/2021 WP(C)/28887/2021	NIRMAL MOHANTY-MP	PRASANTA KUMAR MISHRA
210	13364/2021 WP(C)/28894/2021	UTKAL METALLICS LTD-MP	SUBASH CHANDRA AGARWAL
211	13369/2021 WP(C)/28902/2021	GAGAN BIHARI BEHERA-MP	TUKUNA KUMAR MIHSRA
212	13370/2021 WP(C)/28900/2021	BIPASHA MISHRA-MP	PRAFULLA KUMAR RATH
213	13373/2021 WP(C)/20007/2021	SRIDHAR SAMAL-MP	
214	13376/2021 WP(C)/28907/2021	KUMARSANU LIMA-MP	PRASANTA KUMAR DAS
215	13379/2021	LAXMIMANI SAHU-MP	BISWABIHARI MOHANTY

216	WP(C)/28922/2021 13380/2021	KRISHNAPAD RONG-MP	SAMIR KUMAR MISHRA
217	WP(C)/28925/2021 13382/2021	TRAILOKYANATH SAHU-MP	
218	WP(C)/22287/2021 13386/2021	DIBYAJYOTI BANDUKI-MP	DEEPAK RANJAN SUNDARAY
219	WP(C)/28937/2021 13387/2021	KAMALAKANTA BANDUKI-MP	DEEPAK RANJAN SUNDARAY
220	WP(C)/28939/2021 13390/2021	PRAKASH CHANDRA DAS-MP	BAIJAYANTI MOHANTY
221	WP(C)/28942/2021 13393/2021	JAYANTA KANTA KANUNGO-MP	
222	WP(C)/25826/2021 13395/2021	BASUDEV SUNA-MP	KUNAL KUMAR SWAIN
223	WP(C)/28948/2021 13397/2021	PRADYUMNA MOHANTY-MP	KUNAL KUMAR SWAIN
224	WP(C)/28950/2021 13406/2021	SUSHANT KABI-MP	
225	WP(C)/23738/2021 13409/2021	AMULYA ROUT@AMULYA KUMAR ROUT-MP	
226	WP(C)/22233/2021 13411/2021	RAJESH PRASAD-MP	
227	WP(C)/24175/2021 13414/2021	BHAVANI SECURITY AGENCY-MP	SAKUNTALA GHOSH
228	WP(C)/28989/2021 13418/2021	PABITRA KUMAR BARAL-MP	KAJAL SAHOO
229	WP(C)/29018/2021 13420/2021	SOUMENDRA KUMAR MOHANTY-MP	PRASANNA KUMAR PARHI
230	WP(C)/29017/2021 13421/2021	M/S.REDTECH SOLUTIONS INDIA PVT.LTD.-MP	KAJAL SAHOO
	WP(C)/29022/2021		



# ORISSA HIGH COURT

MISC CASES FILED on :17/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	20/2021 ARBA/39/2018	UNITED INDIA INSURANCE CO.LTD.-MP	M/S.SANTANU KU.SARANGI
2	62/2021 TRPCRL/65/2021	LALITA SAHU-MP	BINI MISHRA
3	80/2021 LAA/34/2021	RAMA KHINBUDI-MP	BASUDEV MISHRA
4	98/2021 STREV/37/2021	M/S. NATIONAL ALUMINIUM COMPANY L.T.D-MP	CHOUDHURY SATYAJIT MISHRA
5	99/2021 CMAPL/236/2021	NALINI PRAVA MISHRA-MP	BISWARANJAN MOHAPATRA
6	99/2021 STREV/37/2021	M/S. NATIONAL ALUMINIUM COMPANY L.T.D-MP	CHOUDHURY SATYAJIT MISHRA
7	121/2021 MATA/100/2019	SANGEETA RAY CHOUDHURY-MP	M/S.AJIT KU.TRIPATHY
8	122/2021 MATA/60/2018	DR.JAMI SRINIVAS KUMAR-MP	M/S.AVIJIT MISHRA
9	123/2021 MATA/57/2021	SRINIVAS PATNAIK-MP	PRASANTA KUMAR JENA
10	148/2021 FA/157/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
11	149/2021 FA/157/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
12	150/2021 FA/157/2002	PARADEEP PHOSPHATES-MP	M/S.GANESWAR RATH
13	328/2021 TRP(C)/290/2021	LITEN KUMAR BHATTA-MP	GOPINATH MISHRA
14	347/2021 FAO/825/2018	DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY-MP	SUBODH K. TRIPATHY
15	348/2021 FAO/172/2021	THE MANAGER,T.P CELL,M/S. NEW INDIA ASSURANCE COMPANY-MP	SUBHANTY K. MOHANTY
16	374/2021 CONTC/1539/2021	PRASANTA KUMAR RATH-MP	M/S.TRILOCHAN DAS, B.SUBUDHI
17	468/2021 RSA/424/2018	SITA TRIPATHY-MP	M/S.RAMKRUSHNA RATH
18	479/2021 CMP/493/2021	BAIDHAR BEHERA-MP	BISWAJIT MOHAPATRA
19	481/2021 CMP/349/2020	PREMACHAND NAIK-MP	PRAFULLA KUMAR RATH
20	482/2021 CMP/333/2018	KHIROD KUMARI DEVI-MP	M/S.DAYANANDA MOHAPATRA
21	505/2021 CRLREV/345/2021	SAROJ KUMAR BARIK-MP	BINAYA KUMAR MOHANTY
22	506/2021 CRLREV/346/2021	ASHOK KUMAR CHATURVEDI-MP	DURGA PRASAD NANDA
23	507/2021 CRLREV/347/2021	DEEPAK DASH-MP	DURGA PRASAD NANDA
24	508/2021 CRLREV/347/2021	DEEPAK DASH-MP	DURGA PRASAD NANDA
25	509/2021 CRLREV/348/2021	PRAVAT@PABITRA MOHAN SETHI-MP	AMITAV TRIPATHY
26	746/2021	LINGARAJ PUJHARI-MP	M/S ULLAS CHANDRA MOHANTY



58	1275/2021 CRLMC/1649/2021	SUDHIR @ SUDARSAN DAS-MP	ASHOK KUMAR SAHOO
59	1276/2021 CRLMC/1651/2021	MADAN MOHAN SUBUDHI-MP	JAYADEBA BEHERA
60	1279/2021 CRLMC/1653/2021	PRASANTA KUMAR JAGADEV-MP	RANJAN KUMAR ROUT
61	1280/2021 CRLMC/1658/2021	ANURAG MOHANTY-MP	AMIT PRASAD BOSE
62	1282/2021 CRLMC/795/2021	HIMANSHU SHA-MP	JYOTIKANT MAHAPATRA
63	1283/2021 CRLMC/1661/2021	K.RABINDRA KUMAR PATRA-MP	MANAS CHAND
64	1284/2021 CRLMC/1662/2021	SAYED HIFZUL BARI-MP	SAMVIT MOHANTY
65	1285/2021 CRLMC/1265/2011	ARTA DAS-MP	M/S.SANTOSH KU.NANDA
66	1287/2021 CRLMC/465/2021	AKSHYA KUMAR SETHI-MP	DUSHMANTA SAHOO
67	1288/2021 CRLMC/1664/2021	SUBHRANSU MOHAN DASH-MP	ADITYA KUMAR MOHAPATRA
68	1289/2021 CRLMC/465/2021	AKSHYA KUMAR SETHI-MP	DUSHMANTA SAHOO
69	1290/2021 CRLMC/1665/2021	SK. RAJESH-MP	SMRUTI RANJAN ROUT
70	1765/2021 WA/231/2016	VICE-CHAIRMAN,STATE COUNCIL FOR TECHNICAL EDUCATION & VOCATIONAL TRAINING,ODISHA-MP	M/S.BALU KUMAR SAHOO
71	1766/2021 WA/727/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
72	1767/2021 WA/727/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
73	1768/2021 WA/727/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
74	1769/2021 WA/727/2021	STATE OF ODISHA-MP	STANDING COUNSEL(S AND ME)
75	1771/2021 WA/728/2021	URMILA PARIDA-MP	SANTANU KUMAR SARANGI
76	1772/2021 WA/729/2021	NIRAKAR SETHI-MP	SIDHESWAR MOHANTY
77	1773/2021 WA/730/2021	PRAKASH CHANDRA SWAIN-MP	RAMA PRASAD DALAI
78	1774/2021 WA/731/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
79	1775/2021 WA/731/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
80	13343/2021 WP(C)/10007/2017	SUDARSAN SUBUDHI-MP	TAPAN KUMAR BISWAL
81	13344/2021 WP(C)/10007/2017	SUDARSAN SUBUDHI-MP	M/S.BIRAJA PRASANNA SATAPATHY
82	13348/2021 WP(C)/2627/2021	PRAMODA BHOKTA-MP	L.K.MOHANTY
83	13349/2021 WP(C)/27677/2020	NETRANANDA SATNAMI-MP	L.K.MOHANTY
84	13350/2021 WP(C)/28508/2020	STEPHENSON HIAL-MP	L.K.MOHANTY
85	13355/2021 WP(C)/28580/2020	ALOK CHANDRA MISHRA-MP	SIDHESWAR MALLIK
86	13356/2021 WP(C)/14967/2020	KHAGESWAR ROUTRAY-MP	SANJIB MOHANTY
87	13360/2021 WP(C)/28890/2021	NAROTTAM PRADHAN-MP	M. PRATAP@PRATAP KUMAR MOHAPATRA
88	13361/2021 WP(C)/28891/2021	BIHARI LAL MISHRA-MP	JAGABANDHU SAHU
89	13362/2021	PRATIMA SAHOO-MP	SAILABALA JENA

90	WP(C)/8120/2021 13363/2021	SUKHPAL KAUR-MP	SIDDHARTH PRASAD MISHRA
91	WP(C)/28893/2021 13365/2021	SATYASAI MEDICAL COLLEGE, HOSPITAL AND RESEARCH CENTRE, BINA	SUKANTA KUMAR DALAI
92	WP(C)/28896/2021 13366/2021	SAVITA JAIN-MP	BIJAY PANDA
93	WP(C)/28897/2021 13367/2021	MOHANLAL JAIN-MP	BIJAY PANDA
94	WP(C)/28899/2021 13368/2021	M/S ORISSA SPONGE IRON AND STEEL LTD.-MP	LAXMIDHAR PANGARI
95	WP(C)/28898/2021 13371/2021	HEMANTA KUMAR TUNG-MP	BISWABIHARI MOHANTY
96	WP(C)/28901/2021 13372/2021	RABINDRA NAIK-MP	BISWABIHARI MOHANTY
97	WP(C)/28903/2021 13374/2021	NABA KUMAR PARIDA-MP	BISWABIHARI MOHANTY
98	WP(C)/28905/2021 13375/2021	BISHNU CHARAN SAHOO-MP	SAROJ KUMAR PADHI
99	WP(C)/21069/2021 13377/2021	PRAFULLA KUMAR SAHOO-MP	SREEJIT MOHANTY
100	WP(C)/9382/2020 13378/2021	DAYANIDHI RAUTRAY @ ROUT-MP	ACHYUTANANDA PATTANAIAK
101	WP(C)/19655/2021 13381/2021	M/S NILACHAL EDUCATION TRUST-MP	SANTANU KUMAR SARANGI
102	WP(C)/28924/2021 13383/2021	PAWAN KUMAR JAJODIA-MP	SANTANU KUMAR SARANGI
103	WP(C)/28926/2021 13384/2021	PRADOSH KU.MISHRA-MP	SUBASH CHANDRA PUSPALAKA
104	WP(C)/20788/2013 13385/2021	SHREE EQUIPMENTS AND ENGINEERS-MP	NIRANJAN LENKA
105	WP(C)/28932/2021 13388/2021	ADIKANDA DEY-MP	KUNAL KUMAR SWAIN
106	WP(C)/28940/2021 13389/2021	NIKHIL KUMAR SAMAL-MP	SIDHARTHA DAS
107	WP(C)/28941/2021 13391/2021	JAGULAI HIGH SCHOOL-MP	M/S.DR.J.K.LENKA
108	WP(C)/21232/2018 13392/2021	PRANABANDHU SAMAL-MP	M/S.G.A.R.DORA
109	WP(C)/21081/2016 13394/2021	JAYASHREE JENA-MP	HARISH CHANDRA SAHOO
110	WP(C)/28947/2021 13396/2021	M/S BEHERA PAINTS AND HARDWARE-MP	SUKANTA KUMAR DALAI
111	WP(C)/28949/2021 13398/2021	M/S C.P MOHANTY-MP	SUKANTA KUMAR DALAI
112	WP(C)/28951/2021 13399/2021	ASHOK KU.DAS andORS.-MP	M/S.SAMEER K.DAS
113	WP(C)/14571/2012 13400/2021	SUJATA PARIJA-MP	DAYANANDA MOHAPATRA
114	WP(C)/28959/2021 13401/2021	TAPAN GACHHAYAT-MP	BHABANI SANKAR DAS
115	WP(C)/27418/2021 13402/2021	TAPAN GACHHAYAT-MP	BHABANI SANKAR DAS
116	WP(C)/26466/2021 13403/2021	BISWAJIT SAMAL-MP	GYANARANJAN SETHI
117	WP(C)/28964/2021 13404/2021	SUBHASISHA SAHOO-MP	GYANARANJAN SETHI
118	WP(C)/28967/2021 13405/2021	PRADEEP KUMAR SAMAL-MP	BIBHU PRASAD DAS
119	WP(C)/28969/2021 13407/2021	DHANESWAR SAHOO-MP	SAGARIKA SAHOO
120	WP(C)/28971/2021 13408/2021	TARKESWAR NATH NANDA-MP	SRIKAR KUMAR RATH
	WP(C)/28970/2021		

121	13410/2021 WP(C)/28976/2021	DR. PABITRA KUMAR SAHOO-MP	BIBHU PRASAD DAS
122	13412/2021 WP(C)/2682/2018	HARIHAR TRIPATHY-MP	M/S.SANTOSH KUMAR NANDA
123	13413/2021 WP(C)/28983/2021	DR. RAJEEB LOCHAN MISHRA-MP	BRAHMANANDA TRIPATHY
124	13415/2021 WP(C)/28991/2021	M/S JYOTIN KUMAR SAHOO-MP	SOUMYA RANJAN MOHANTY
125	13416/2021 WP(C)/21423/2021	SHASHIKANTA SWAIN-MP	ADITYA KUMAR MOHAPATRA
126	13417/2021 WP(C)/29012/2021	SURENDRA KUMAR SAHOO-MP	BUDHADEV ROUSTRAY
127	13419/2021 WP(C)/19672/2018	DILLIP KUMAR RATHA-MP	M/S.TRILOCHAN DASH
128	13422/2021 WP(C)/29024/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
129	13423/2021 WP(C)/29024/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
130	23/2021 OJC/4728/1995	HARI-MP	TANMAY MISHRA
131	67/2021 CONTC(CPC)/441/2004	NRUSINGHA CHARAN DALAI-MP	M/S. S.N.RATH
132	68/2021 CONTC(CPC)/441/2004	NRUSINGHA CHARAN DALAI-MP	M/S. S.N.RATH
133	209/2021 CRLMP/1278/2021	DHIRABALA SAHU-MP	
134	327/2021 TRP(C)/289/2021	ADHYATMIKA JENA@ PRADHAN-MP	SATYAJIT MOHAPATRA
135	329/2021 TRP(C)/271/2017	SWAGATIKA MUDULI-MP	M/S.ASHWINI KU.DAS
136	330/2021 TRP(C)/291/2021	SAMARPITA TRIPATHY-MP	PRAFULLA KUMAR KAR
137	371/2021 CONTC/2053/2021	RAMESH CHANDRA BEHERA-MP	
138	372/2021 CONTC/2052/2021	DILLIP KUMAR MOHANTY-MP	
139	373/2021 CONTC/5225/2021	CHITTARANJAN TRIPATHY-MP	AMITAV TRIPATHY
140	480/2021 CMP/407/2021	HAL HOUSING COMMITTEE-MP	
141	745/2021 WPC(OAC)/1073/1999	SASMITA LENKA-MP	SHASHI BHUSAN JENA
142	749/2021 WPC(OAC)/3371/1999	NILACHALA NAIK-MP	SRIMANTA DAS
143	751/2021 WPC(OAC)/2454/1999	KUNJA BIHARI SAHOO-MP	
144	752/2021 WPC(OAC)/478/1999	DURGA PRASAD DAS-MP	
145	753/2021 WPC(OAC)/1652/1999	AXMIPRIYA BISOI-MP	
146	754/2021 WPC(OAC)/3586/1999	NILANCHAL THANAPATI-MP	
147	755/2021 WPC(OAC)/700/1998	BHAGABATI PRASAD MOHANTY-MP	
148	756/2021 WPC(OAC)/700/1998	BHAGABATI PRASAD MOHANTY-MP	
149	757/2021 MACA/517/2016	DIVISIONAL MANAGER.ORIENTAL INSURANCE CO.LTD.-MP	
150	757/2021 WPC(OAC)/2479/1999	GOURA CHANDRA PANIGARHI-MP	
151	758/2021 WPC(OAC)/478/1999	DURGA PRASAD DAS-MP	
152	759/2021	KAILASH MAHARANA-MP	MANOJ MISHRA

	WPC(OAC)/570/1999		
153	761/2021	ANANTA CHARAN BEHERA-MP	
	WPC(OAC)/2398/1999		
154	762/2021	ANANTA CHARAN BEHERA-MP	
	WPC(OAC)/2398/1999		
155	763/2021	U.K. SINGH SAMANTA-MP	
	WPC(OAC)/2609/1999		
156	764/2021	NIRANJAN SWAIN-MP	
	WPC(OAC)/365/1999		
157	766/2021	U.K. SINGH SAMANTA-MP	
	WPC(OAC)/2609/1999		
158	768/2021	ARJUNA CHARAN MOHANTY-MP	
	WPC(OAC)/2583/1999		
159	772/2021	SUDHIR KUMAR NAYAK-MP	
	WPC(OAC)/59/2001		
160	773/2021	GADADHAR DASH-MP	
	WPC(OAC)/3851/2011		
161	774/2021	SUDHIR KUMAR NAYAK-MP	
	WPC(OAC)/59/2001		
162	775/2021	GANESWAR PARIDA-MP	
	WPC(OAC)/1810/2001		
163	782/2021	BABJI CHARAN PARIDA-MP	M/S AKHIL MOHAPATRA
	WPC(OAC)/301/2002		
164	783/2021	HARISH CHANDRA BEHERA-MP	
	WPC(OAC)/270/1999		
165	784/2021	HARISH CHANDRA BEHERA-MP	
	WPC(OAC)/270/1999		
166	785/2021	BABJI CHARAN PARIDA-MP	
	WPC(OAC)/301/2002		
167	786/2021	MADAN MOHAN MALLICK-MP	
	WPC(OAC)/3282/1999		
168	787/2021	SNEHALATA DEI-MP	
	WPC(OAC)/2935/1999		
169	788/2021	MADAN MOHAN MALLICK-MP	
	WPC(OAC)/3282/1999		
170	789/2021	SNEHALATA DEI-MP	
	WPC(OAC)/2935/1999		
171	790/2021	MADAN MOHAN MALLICK-MP	
	WPC(OAC)/3282/1999		
172	792/2021	BIJAY KUMAR RATH-MP	
	WPC(OAC)/795/2002		
173	793/2021	SUDHAKAR NAYAK-MP	
	WPC(OAC)/14/1994		
174	794/2021	SUDHAKAR NAYAK-MP	
	WPC(OAC)/14/1994		
175	795/2021	AMITANJALI NAYAK-MP	
	WPC(OAC)/2126/1999		
176	797/2021	AKSHYA KUMAR PATTNAIK-MP	
	WPC(OAC)/1774/2010		
177	802/2021	BIRAJA PRASAD RATH-MP	
	WPC(OAC)/1164/2009		
178	803/2021	SAIKH RAMZAN-MP	SASHI BHUSAN JENA
	WPC(OAC)/2300/1999		
179	804/2021	ABDUL HLIM KHAN-MP	
	WPC(OAC)/436/2015		
180	805/2021	PRADYUMNA PRASAD KAUDI-MP	
	WPC(OAC)/909/2009		
181	807/2021	PRADYUMNA PRASAD KAUDI-MP	
	WPC(OAC)/909/2009		
182	808/2021	DAMODAR MALIK-MP	
	WPC(OAC)/3216/2008		
183	993/2021	SUBASH MISHRA-MP	
	BLAPL/7979/2021		

184	994/2021 BLAPL/4758/2021	SUMANTA MANDAL-MP	
185	1077/2021 ABLAPL/6843/2020	SATYABRATA BARAL @ GUDU-MP	JAGANNATH KAMILA
186	1078/2021 ABLAPL/12114/2019	B.SRINIVAS REDDY-MP	
187	1079/2021 ABLAPL/12379/2019	JHUNA PARIDA-MP	
188	1081/2021 ABLAPL/2129/2020	KUSIA @ KRUSHNA CHANDRA KHATUA-MP	
189	1082/2021 ABLAPL/13976/2019	SUREN MOHANTY-MP	
190	1083/2021 ABLAPL/1251/2021	ASHOK KUMAR BHANJA @ MUNA BHANJA-MP	SATYA NARAYAN MISHRA(4)
191	1084/2021 ABLAPL/10492/2019	RAJESH PRADHAN-MP	
192	1085/2021 ABLAPL/1631/2021	BISWAMOHAN DAS-MP	
193	1086/2021 ABLAPL/879/2021	ISTIYAQUE AHMAD KHAN-MP	
194	1087/2021 ABLAPL/12737/2019	ABHISEKHA PADHY-MP	SANTOSH KUMAR MAHANTY
195	1277/2021 CRLMC/1185/2021	ANIS ANSARI @ ANIS-MP	
196	1278/2021 CRLMC/1184/2021	INTZAR KURESHI@INTZAR@RAJU@UVESH-MP	
197	1281/2021 CRLMC/1109/2021	NARENDRA@PARAMANANDA SAHU-MP	
198	1286/2021 CRLMC/303/2021	LOCHAN JENA-MP	
199	1770/2021 WA/42/2008	BABURAM SUTAR-MP	
200	13345/2021 WP(C)/28871/2021	M/S. BALAJI BUILDERS AND DEVELOPERS-MP	KAPIL GOEL
201	13346/2021 WP(C)/28873/2021	TARINI KUMAR MOHAPATRA-MP	SOUMYA MISHRA
202	13347/2021 WP(C)/27941/2021	SANTOSH KUMAR SATAPATHY-MP	PRASANTA KUMAR PANDA
203	13351/2021 WP(C)/35061/2020	SANTOSH KUMAR PANDA-MP	L.K.MOHANTY
204	13352/2021 WP(C)/35228/2020	PRAVAT KUMAR SATPATHY-MP	L.K.MOHANTY
205	13353/2021 WP(C)/35229/2020	KRUSHNA PRASAD PRUSTY-MP	L.K.MOHANTY
206	13354/2021 WP(C)/36395/2020	KELU CHARAN MOHAPATRA-MP	L.K.MOHANTY
207	13357/2021 WP(C)/28881/2021	VYASA NAGAR(AUTONOMOUS) COLLEGE-MP	RAMDAS ACHARY
208	13358/2021 WP(C)/22861/2021	NRUSINGH PRASAD SUNDARAY-MP	
209	13359/2021 WP(C)/28887/2021	NIRMAL MOHANTY-MP	PRASANTA KUMAR MISHRA
210	13364/2021 WP(C)/28894/2021	UTKAL METALLICS LTD-MP	SUBASH CHANDRA AGARWAL
211	13369/2021 WP(C)/28902/2021	GAGAN BIHARI BEHERA-MP	TUKUNA KUMAR MIHSRA
212	13370/2021 WP(C)/28900/2021	BIPASHA MISHRA-MP	PRAFULLA KUMAR RATH
213	13373/2021 WP(C)/20007/2021	SRIDHAR SAMAL-MP	
214	13376/2021 WP(C)/28907/2021	KUMARSANU LIMA-MP	PRASANTA KUMAR DAS
215	13379/2021	LAXMIMANI SAHU-MP	BISWABIHARI MOHANTY

216	WP(C)/28922/2021 13380/2021	KRISHNAPAD RONG-MP	SAMIR KUMAR MISHRA
217	WP(C)/28925/2021 13382/2021	TRAILOKYANATH SAHU-MP	
218	WP(C)/22287/2021 13386/2021	DIBYAJYOTI BANDUKI-MP	DEEPAK RANJAN SUNDARAY
219	WP(C)/28937/2021 13387/2021	KAMALAKANTA BANDUKI-MP	DEEPAK RANJAN SUNDARAY
220	WP(C)/28939/2021 13390/2021	PRAKASH CHANDRA DAS-MP	BAIJAYANTI MOHANTY
221	WP(C)/28942/2021 13393/2021	JAYANTA KANTA KANUNGO-MP	
222	WP(C)/25826/2021 13395/2021	BASUDEV SUNA-MP	KUNAL KUMAR SWAIN
223	WP(C)/28948/2021 13397/2021	PRADYUMNA MOHANTY-MP	KUNAL KUMAR SWAIN
224	WP(C)/28950/2021 13406/2021	SUSHANT KABI-MP	
225	WP(C)/23738/2021 13409/2021	AMULYA ROUT@AMULYA KUMAR ROUT-MP	
226	WP(C)/22233/2021 13411/2021	RAJESH PRASAD-MP	
227	WP(C)/24175/2021 13414/2021	BHAVANI SECURITY AGENCY-MP	SAKUNTALA GHOSH
228	WP(C)/28989/2021 13418/2021	PABITRA KUMAR BARAL-MP	KAJAL SAHOO
229	WP(C)/29018/2021 13420/2021	SOUMENDRA KUMAR MOHANTY-MP	PRASANNA KUMAR PARHI
230	WP(C)/29017/2021 13421/2021	M/S.REDTECH SOLUTIONS INDIA PVT.LTD.-MP	KAJAL SAHOO
	WP(C)/29022/2021		